

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 446/2023

IN THE MATTER OF

Rambabu

...Applicant

Versus

Nagar Nigam Rudrapur &anr.

...Respondents

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Date - 14.08.2024

HIMANSHU PAL
Advocate
Nagar Nigam, Rudrapur



662

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 446/2023



IN THE MATTER OF

Rambabu

...Applicant

Versus

Nagar Nigam Rudrapur &anr.

...Respondents

Affidavit on behalf of Nagar Ayukt, Nagar Nigam, Rudrapur, in compliance of Order Dated 03.05.2024 passed by this Hon'ble Tribunal in the present matter

I Naresh Chandra Durgopal Age about 49 years, s/o Shri Jaagdish Chandra Durgopal, presently posted as Nagar Ayukt, Nagar Nigam, Rudrapur, do hereby solemnly affirm on oath and state as under -

1. That the deponent is the Nagar Ayukt of the Respondent no. 1 (Nagar Nigam) in the present matter and as such he is fully acquainted with the facts of the case deposed below.



(Handwritten signature)

2. That relation to the proposed plan for implementing the time bound schedule for complete disposal of legacy waste collected under the Municipal Corporation Rudrapur area and solid waste produced daily and the 12 points mentioned by the Hon'ble NGT in the third paragraph of the order dated 23.02.24 passed by the Hon'ble NGT. The detailed description of compliance report is as follows-

(Annexure 1 - True copy of order dated 03.05.24 passed by Hon'ble NGT)

- i. Regarding point no. 3(i) of the order dated 03.05.2024 passed earlier by Honorable NGT, it is humbly submitted that Municipal Corporation Rudrapur is committed to systematic and scientific disposal of solid waste and in this sequence, Municipal Corporation Rudrapur in September 2023, a drone survey was conducted to determine the actual quantity of garbage collected for disposal of waste lying at the trenching ground in Paharganj, in which about 53,000tons of legacy waste was found at the site. **(Annexure 2 - A copy of survey report dt. September, 2023)**

For solid waste management, Municipal Corporation Rudrapur invited tender for disposal of about 53,000 metric tons of legacy waste on 17.11.2023 **(Annexure 3 - Tender invitation)** and on 16.12.2023, the work of disposal of legacy

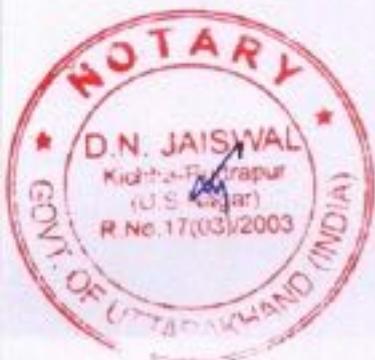


waste was started by selecting the firm through tender. Till date, 74,000MT of legacy waste has been disposed of by the said firm, as per the terms of the contract, disposal of RDF/Bio Soil as per rules has also been done by the concerned firm. Further, 21000 MT fresh waste also added upon at trenching ground between the base survey date i.e. 28.08.2023 and last date of fresh waste dumping i.e. 14.05.2024, which is also disposed of by the said firm by 30th March 2024 through Bio-remediation process. No fresh waste has been dumped at site after 14.05.2024 and site is completed reclaimed now. The firm has informed that they have adopted the method of Bio-mining and Bio Remediation for the treatment of legacy waste. Detailed description in this regard is attached, according to which after disposal of 74,000 MT legacy waste, 8761 MT RDF, 8970 MT inert, 54677 MT biosoil and 1592 MT moisture have been obtained. Certificates regarding disposal of 5842 MT RDF have also been submitted by the firm (**Annexure 4 - proof of disposal**). Bio-soil generated was tested to check if it is fit for filling and after getting positive report from NABL accredited Lab. The remaining inert have been collected on 06 acres of land in the possession of the Municipal Corporation located at Gaddha Colony, which will be disposed of as per rules after the establishment of SLF. Tender has been invited on July 24, 2024 for the Purchase of land for SLF, in this regard the land has not been received till now and efforts are under porcess to purchase the land.



To solve the problem of legacy waste getting piled up again and again due to non-availability of a system for complete disposal of the daily generated waste, a tender was invited on 24.01.24 plant for setting up and operation of plant for daily disposal of the daily generated waste.(Annexure-5) and on 15.03.2024, by signing the contract with the successful bidder, the process of installing the plant was started, Trommel of 600 MT/day capacity is being deployed where required Waste segregation work is being done through machines and manpower (Annexure - 6 Photographs of installed waste seggregation plant.).

In Addition to that Rudrapur is part of the Haldwani Cluster, and recent Memorandum of Understanding (MOU) Between NTPC and Haldwani Cluster to manage and process solid waste in the region. This collaboration entails processing 500 metric tons of solid waste per day into torrefied charcoal, providing an environmentally friendly alternative to traditional fuels. The initiative aims to reduce the solid waste burden in Rudrapur and Haldwani, convert solid waste into useful torrefied charcoal, and promote sustainable waste management practices. This project aligns with NGT's principles of environmental protection and sustainability by minimizing landfill waste, reducing environmental pollution, and enhancing resource recovery through charcoal



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production. Photocopy of the same is annexed hereto and marked as (Annexure7)

Out of 120 MT/day daily waste generation, approximately 66 MT is wet waste, 42 MT is Dry waste and 12 MT is inert. Out of 66 MT of wet waste, 25 MT is being processed in Bio-CNG plant and 41 MT of wet waste is being processed in pit composting unit. It is submitted that the first Compressed Biogas Plant of Uttarakhand has been established on about 06 acres of land in Fazalpur Mehrola Ward No. 25 for the processing of wet waste produced under Municipal Corporation Rudrapur area. (Annexure8). At present about 25 MT of wet waste is being processed through the plant daily by the concerned firm (Annexure 9). The process of increasing the capacity of the concerned plant to 50 MT/day is in progress. Out of 42 MT of Dry waste, 4 to 5 MT of recyclable is being recovered at Flat belt Manual Sorting Conveyor of newly established processing plant and remaining dry waste as RDF is disposed-off at Bahal paper mill.

- ii. That in respect to Point No. 3 (2) of the order dated 03.05.2024 it is submitted that Rudrapur nagar nigam has stopped dumping of fresh waste at pahadganj dump site from 14.05.2024 and have started processing of fresh waste using mixed technology of Bio-methanation, pit composting, MRF and RDF technology and is further improving the capacity by



increasing the processing capacity of BIO-gas plant and RDF plant. The target date for 100% organized disposal of daily waste in Rudrapur Nigam area is scheduled as 31.12.2024 by Nagar Nigam Rudrapur.

- iii. That in respect of point no. 3 (3) of the order dated 03.05.2024 passed earlier by Honorable NGT, it is humbly submitted that Municipal Corporation Rudrapur, as on date, has completed the disposal of all the legacy waste as per the rules. The daily solid waste is being disposed through Source Segregation, Compressed Biogas Plant, Daily Waste Segregation Plant and MRF Centre.
- iv. That in respect of point no. 3 (4) of the order dated 03.05.2024 passed earlier by Honorable NGT, it is submitted that an MoU was signed between Municipal Corporation, Haldwani and NTPC on 22 November 2023, the detailed description of which is attached (**Annexure10**).
- v. That in respect of point no. 3 (5) of the order dated 03.05.2024 passed by Honorable NGT, it is submitted that the capacity of the compressed bio gas plant has been increased from 10 metric tons per day to 25 metric tons per day and the capacity to further increase to 50 metric tons per day is in progress.
- vi. That in respect of point no. 3 (6) of the order dated 03.05.2024 passed by Honorable NGT, it is humbly submitted that the



work related to water supply and scientific disposal of sewage at all the places under the Municipal Corporation, Rudrapur area, except the industrial area, Uttarakhand is in the domain of UttarakhandPeyjal Nigam Rudrapur, Kashipur and Uttarakhand Jal Sansthan, Udham Singh Nagar Department.

Regarding the feasibility of sewer lines within the city area, it has been informed by the concerned departments that due to high water level in Rudrapur area, it is not possible to lay sewer lines. Consequently, for the alternative of sewer lines and to make Kalyani river pollution free, the Executive Engineer, Uttarakhand Jal Nigam Rudrapur has informed through his letter number 46/NamamiGange Kalyani/01 dated 08.01.2024 (**Annexure 11**) that at present in Rudrapur about 40 MLD of sewage coming out of the city is flowing into the Kalyani river without being treated, in which, in compliance with the earlier instruction in OA No. 673/2018 in Hon'ble NGT, an estimate was sought from M/S NJS Engineers India Pvt. for the construction of I&D STP for treatment of drains discharged in Kalyani River. Ltd, New Delhi, in which M/S, NJS Engineers India Pvt. Ltd, New Delhi, have two options for rejuvenation of Kalyani river:-

(a) **Option 1**-About 184 small and big drains originating from the city fall into the Kalyani river. There is not enough space to lay Bank Sewer Line on both the banks of the river to prevent



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these drains from falling into the river. Therefore, after rehabilitating the people, Bank Sewer Line will be laid in the required width on both sides of the river and sewage treatment plant will be established in Rampura by constructing sewage pumping station as per requirement. Due to this, drain water will not fall into Kalyani River and the pollution level of Kalyani River will reduce. The estimated cost under the above option is- (~ Rs 2,226 Cr) Rs 2,22,685 Lakh (Center Share- Rs 99671.33 Lakh, Rehabilitate cost- Rs 122949.67 Lakh, State Share- Rs 64.63 Lakh)

(b) Option 02 - A sewage treatment plant will be constructed by tapping the Kalyani River near Rampura outside the city, in which the contaminated water of the Kalyani River will be treated and clean water will be discharged into the Kalyani River, due to which clean Kalyani River will flow outside the city. Clean water will be added to river Ganga but in this option there will be no improvement in the water level of Kalyani river in the city. Also, contaminated water coming from the industrial area will have an adverse effect on the working efficiency of the STP. The estimated cost under the above option is- Rs 91941.43 Lakh (Center Share- Rs 91876.80 Lakh, State Share-Rs 64.63 Lakh)

In view of the above two options, a meeting was called on 21.12.2023 under the chairmanship of Secretary, Drinking Water

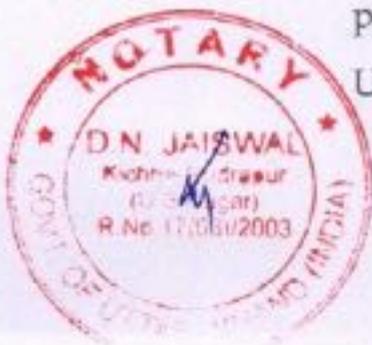


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and Sanitation Department, Uttarakhand Government, Dehradun, in which it was directed that the second option is not appropriate. Objection was raised by the Secretary on the Rehabilitation Cost and instructions were given that the people who have encroached should not be given any kind of benefit. Rehabilitation cost should be assessed only for those people who are to be rehabilitated for the construction of the project. Irrigation department and revenue department to mark encroachment. An action plan should be prepared on the first option to remove encroachment from the river banks. The above letter is attached for detailed information.

Apart from the above, a FSTP of 125 KLD capacity is constructed in Nagar Nigam Rudrapur jurisdiction where all registered Desludging Vehicles are emptied for scientifically disposed of Faecal Sludge. **(Photographs of FSTP plant Attached as Annexure - 12)**

- vii. That relation to point no. 3 (7) of the order dated 03.05.2024 passed earlier by Honorable NGT, the detailed action plan to make Kalyani river pollution free has been described in point no. 06.
- viii. That in relation to point No. 3 (8) of the order dated 03.05.2024 passed earlier by Hon'ble NGT, it is submitted that total 490 Units are located in the Catchment of River Kalyani / Begul&



Out of 490 Units, 438 Units established/operating in the Industrial Estate (IIE, Rudrapur) & 52 Units are established/operating in Rudrapur, outside of the Industrial Estate. That 292 Units established in Industrial Estate, discharging their treated effluent into River Kalyani after Primary treatment in their In-House ETP & final treatment in CETP & 01 Unit, M/s Roquette India Limited, Rudrapur is discharged its treated effluent into River Bagul after treatment in its In-House ETP having tertiary treatment system. Other 145 Units established/operating in Industrial Estate are reuse/recycled in their treated effluent in their process/utility application & Horticulture purposes/Land disposal.

52 Units which are located in Rudrapur outside of the Industrial Estate do not discharge any effluent into River Kalyani/Begul. Latest Quality of Final outlet of CETP & Final Outlet of one Unit M/s Roquette India Private Limited, which is being discharged into River Kalyani/River Begaul respectively is attached herewith. As per reports, Parameters are within prescribed norms.

- ix. That in relation to point no. 3 (9), it is humbly submitted that Municipal Corporation Rudrapur has disposed of all the legacy waste till date and for disposal the waste generated daily, action is being taken as per the procedure mentioned in the above paragraphs.



- x. That position regarding point no. 3 (10) has been made clear in paragraph (vi) mentioned above.
- xi. That detailed information regarding point no. 3 (11) **Annexures 13, 14, 15, and 16** have been attached to the report.
- xii. That the position regarding point no. 3 (12) has been made clear in all the paragraphs mentioned above.

Apart from the above, the quality data of Kalyani River is also being presented attached. **(Annexure - 17).**

That present report by way of affidavit on behalf of Nagar Ayukt, Nagar Nigam, Rudrapur is being filed for kind consideration of this Hon'ble Tribunal in compliance of the directions passed by this Hon'ble Tribunal, for kind perusal of this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.




DEPONENT

VERIFICATION

I, the abovenamed deponent, do hereby solemnly affirm and declare that the contents of the above status report by way of affidavit are true



and correct to my knowledge, based in record, no part of it is false and nothing material has been concealed therefrom.

Verified at Rudrapur on this 14 day of August, 2024




DEPONENT

Filed by -

(Himanshu Pal)

Advocate for Nagar Nigam, Rudrapur

himanshupal.delhi@gmail.com

9911600411

C-65, 1st Floor, Neeti Bagh

*Identified the Signature/PI
of Executors/deponent who
has/have signed before me*



Identified the signature of deponent identified by Nareesh Chandra Dasgopal
Sworn Verified that contents of the Affidavit at Rudrapur
Date 14/8/24
14/8/24
D.N. JAISWAL
Notary, Kichha-Rudrapur
U.P. Nagar (U.P.)

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 446/2023

Rambabu

Applicant

Versus

Nagar Nigam Rudrapur

Respondent

Date of hearing: 03.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Kaushal Gautam, AAG with Mr. Mrinal Sharma, Advs. for the State of Uttarakhand & UKPCB
Mr. Rahul Verma, Adv. with Mr. Deepak Goswami (Through VC),
Assistant Commissioner, Municipal Corporation, Rudrapur
Mr. Himanshu Pal, Adv. for the State of Uttarakhand (Through VC)

ORDER

1. In this Original Application, the Tribunal is examining the issue of dumping of waste on the bank of Baigul river at Trenching ground, Kichha Marg, Paharganj, Rudrapur, District Udham Singh Nagar.

2. The Tribunal in the previous order dated 23.02.2024 had examined the affidavit of Commissioner, Municipal Corporation in respect of existing and remediated legacy waste, facilities of sewer line, discharge of untreated sewage into river etc. and had observed as under:-

"3. The affidavit dated 20.02.2024 has been filed by the Commissioner, Municipal Corporation, Rudrapur. A perusal of the said affidavit does not reflect very satisfactory state of affairs in respect of solid and liquid waste management within Municipal Corporation, Rudrapur. The affidavit discloses that:

i. There is 33,000 MT of legacy waste lying for remediation for which no effective plan with full particulars have been disclosed.

The affidavit states that out of leftover legacy waste of 53,000 MT, approximately 20,000 MT is remediated and leftover now is 33,000 MT but full particulars and details as to how 20,000 MT has been remediated have not been disclosed. Further, the final disposal of the segregated/remediated waste is also not disclosed. When the counsel was asked about the steps that are being envisaged by the State Government to remediate the legacy waste it was informed that an MoU has been prepared to establish waste to energy plant with help of NTPC which will be functional after one year. Presently a bio gas plant has been established in 6 acres of land in Fazalpur Mehraula Ward that would generate 225 KV electricity, which is highly inadequate to handle the existing legacy waste or day to day generation.

- ii. Per day generation of the solid waste is 120 metric ton of but as per the disclosure in the affidavit, about 10 to 15 ton wet garbage is disposed of in CHG Plant and about 37 ton dry garbage is disposed of in M.R.F. Centre and transportation points/segregation point meaning thereby remaining solid waste generated per day is adding to the legacy waste.
- iii. The affidavit states that the target of 100% processing/utilization of the daily generated solid waste will be achieved by 31.12.2024 but the details as to how the same will be achieved have not been disclosed with full particulars.
- iv. The affidavit also states that the government has connected the Haldwani cluster to Municipal Corporation, Rudrapur wherein the MOU has been done for Waste to Energy plant with the help of NTPC and after one year NTPC will start taking garbage from Municipal Corporation, Rudrapur and 100% garbage will be disposed of. In the affidavit neither the date or details of MOU have been disclosed nor the capacity, location and timeline for setting up Waste to Energy plant have been disclosed.
- v. So far as compressed bio-gas plant established at Fazalpur Mehraula Ward is concerned, in that plant there is disposal of only about 10 to 15 metric ton daily generated wet garbage which is not of adequate quantity and capacity. The report discloses that the process for increasing the capacity of the plant to 50 TPD is underway and it will be done by 30.09.2024.
- vi. No facilities of sewer lines are available in the Municipal area of Rudrapur and disposal of septage is done in the FSTP plant through 15 tankers/vehicles.
- vii. There are 184 small, big drains which are falling in river Kalyani from the city of Rudrapur. Hence, there is direct discharge of untreated sewage from these drains into the river which is a serious cause of concern as Kalyani river is flowing to river Ganga which is being ultimately polluted on account of discharge from these drains.

- viii. *There are 438 industries in SIIDCUL area of Rudrapur out of which effluent/sewage received from 297 industries is sent through sewerage system established in the SIIDCUL area of Rudrapur to Common Effluent Treatment Plant (CETP) and 140 industries have their own treatment facility and after treatment of the same it is being used again in their own industries.*
 - ix. *It is evident that the State Government is not serious in the remediation and disposal of the legacy waste. The daily generation is also not treated and adds to the existing waste making the entire waste management an unviable exercise. The leachate generation from the legacy waste and its treatment is also not disclosed.*
 - x. *With regard to the sewage generated it is indicated that 40 MLD sewage is generated which is untreated presently and flows directly into river Kalyani, and finally meets river Ganga. The State Government has no plans for treatment of the sewage and hence the pollution of the river Kalyani and Ganga continues.*
 - xi. *Further the details with regard to ETPs relating to industrial estates and industries which are located in large number in Rudrapur, have not been disclosed.*
 - xii. *In spite of the assurance given by the Commissioner, Rudrapur we find no satisfactory action has been taken by the State Government."*
3. In terms of the direction of the Tribunal dated 23.02.2024, fresh affidavit has been filed on behalf of Commissioner, Municipal Corporation, Rudrapur. On perusal thereto, we find as under:-
- i. As on September, 2023 in the trenching ground of Paharganj, 53000 MT legacy waste was existing. It is stated in the affidavit that the entire 53084.85 MT of legacy waste has been processed by Dayacharan & Company but the manner of processing of this legacy waste has not been disclosed.
 - ii. The affidavit reveals that there was no proper treatment facility available for treating the daily generated 120 MT of waste which was adding to the legacy waste, therefore, at the site concerned there is still 21000 MT of new legacy waste is lying stored.

4. As per the discloser made in the affidavit, tender was invited on 24.02.2024 for disposal of daily generated waste and trommel machine is being installed with the capacity of 600 MT per day. The details as to manner of processing after segregation in the trommel machine are not disclosed.

5. In view of the observations made above, we grant further eight week's time to the Commissioner, Municipal Corporation, Rudrapur to file the affidavit disclosing the progress in the remediation of the legacy waste and achieving the target of 100 % treatment of the daily generated waste. Affidavit will also disclose the timeline for creation of sewer network within the Municipal Corporation and prevention of discharge of sewerage from 184 small and big drains which are falling in river Kalyani from the city of Rudrapur. Since, there is direct discharge of untreated sewage from 184 small, big drains falling into River Kalyani which ultimately joins river Ganga, therefore, the water quality data of river Kalyani needs to be disclosed by UKPCB. We also find that in the present affidavit, the response to all the 12 issues noted in paragraph 3 of the order dated 23.02.2024 has not been filed. Hence, in the fresh affidavit, all the issues which are flagged in that paragraph will be responded to.

6. List on 16.08.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 03, 2024
Original Application No. 446/2023
SN

RUDRAPUR LEGACY WASTE REPORT 2023 - पुराना कचरा रिपोर्ट

Average level of dumped waste at existing dump site
Average waste height from ground level is given below

Average height of Ground level in meters	Plot (Waste dumped)	Average height of dumped waste in meters	Total Height of waste in meters (C-A)
A	B	C	D
326.49	1	334.41	7.92
	2	328.64	2.15

Legacy Waste quantity

Place	Area (in sqm)	*Average height of waste (Meter)	Total Quantity of waste (Cum) Approximate	Total Quantity of waste (MT) Approximate (0.850 mt in 1 cubic meter)	Remark
Plot - 1	7115.2	7.92	56,352.384	47,899.526	Total quantity of waste is based on primary analysis
Plot - 2	2679.5	2.15	5760.925	4896.786	
	9794.7 sqm.	Total Quantity	62113.309 cum	52,796.312 MT.	

*Note -

- Waste quantification was done by Digital terrain modeling (DTM) & 3D mapping using photogrammetry software DronDeploy and WEDODM.
- The average height of dumped waste has taken after the 3D mapping high profile and current road and surrounding area.
- Density of waste considered in 1 cubic meter .850MT as per current site condition.

कार्यालय नगर आयुक्त, नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 e-mail:- nagarnigamrudrapur@gmail.com visit-www.nagarnigamrudrapur.com

दिनांक- 17 अक्टूबर 2023

पत्रांक - 1966/स्वा0अनु0/2023-24 / P.B.

NOTICE INVITING TENDERS

Online bids are invited from experienced bidders for Selection of Bidder for the Bioremediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules.

- 1- The bidders shall have to submit their bids online on the website www.uktenders.gov.in and upload the relevant documents from 18-10-2023, 11:00 am to 30-10-2023, 05:00 pm.
2. The bidders intending to participate in this tender are required to get enrolled/registered on the e- procurement web site <https://uktenders.gov.in> Enrolment /registration on the above portal is mandatory.
3. Conditional tender will not be accepted and liable to be rejected. Nagar Nigam Rudrapur reserves the right to accept or reject any or all tender without assigning any reasons thereof.

-80-
(नरेश चन्द दुर्गापाल)
नगर आयुक्त
नगर निगम, रुद्रपुर, (ऊधमसिंह नगर)

-80-
(रामपाल सिंह)
महापौर
नगर निगम, रुद्रपुर, (ऊधमसिंह नगर)

कार्यालय नगर आयुक्त, नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 E-mail:- nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

दिनांक- अक्टूबर 2023

पत्रांक -- /स्वा0अनु0/2023-24

प्रतिलिपि- निम्न को सूचना एवं नोटिस बोर्ड पर चरसा हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, ऊधमसिंह नगर।
3. कार्यालय वरिष्ठ कोषाधिकारी, ऊधमसिंह नगर।
4. कार्यालय उपजिलाधिकारी, ऊधमसिंह नगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र दैनिक जागरण एच हिन्दुस्तान जो इस आशय से प्रेषित कि उपरोक्त ई-निविदा सूचना को 6X8 सेमी0 साईज में अपनी आवस्ययिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु बिल को साथ समाचार पत्र की दो प्रति संहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री जयन कुमार राय, डा.ई.आ. नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना एवं निविदा की शर्तों को उपरोक्तानुसार उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in एवं नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।

नगर आयुक्त
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

NAGAR NIGAM RUDRAPUR
GOVERNMENT OF UTTARAKHAND

Tender Notice.....1966.....

Date 17/10/2023

Notice Inviting Tender

Online bids are invited from experienced bidders for the following work as listed below and will be received online on the website www.uttenders.gov.in as per time schedule (key dates) in the notice published on the above website.

Sl. No.	Events	Details and key dates
1.	Name of the work	Selection of Bidder for the Bioremediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules.
2.	Mode of Bid Submission	Online only
3.	Tender Fee and Bid Security	Tender Fee: Rs. 10,000/+ 18% GST = 11,800 (Rupees Eleven Thousand Eight Hundred Only) in form of DD in favour of Municipal Commissioner, Nagar Nigam Rudrapur EMD Fee:Rs. 6,00,000/- (Rupees Six Lacs Only) in form of BG/FDR in favour of Municipal Commissioner, Nagar Nigam Rudrapur
4.	Date / Time of Publication of Tender on Website	18/10/2023, 11:00 AM
5.	Last Date of receiving queries by mail (nagamigamrudrapur@gmail.com)	21/10/2023, 02:00 PM
6.	Date of Pre-bid meeting	21/10/2023 03:00 PM (Online)
7.	Last Date/Time of Bid Submission	26/10/2023, 03:00 PM
8.	Last Date / Time of Submission of Tender Fee & EMD	27/10/2023, 11:00 AM
9.	Date of Bid Opening	27/10/2023, 03:00 PM
10.	Bid Submission Address	Nagar Nigam Rudrapur
11.	Helpline No. of e-Procurement Cell	

Note:

1. The Bidder shall have to submit their bids online and upload the relevant documents from as per key schedule (key dates)
2. The bidders intending to participate in this tender are required to get enrolled /registered on the e – procurement website www.uttenders.gov.in. Enrolment /registration on the above portal is mandatory.
3. Tender documents can be purchased only online from <http://uttenders.gov.in> by making online payments as specified above as per key dates. The bidder shall have to submit their bids online and upload the relevant documents from as per time schedule (key dates)
4. Conditional tender will not be accepted and liable to be rejected. RNN reserves the right to accept or reject any or all tender without assigning any reasons thereof.


Municipal Commissioner
Nagar Nigam Rudrapur
Udham Singh Nagar



REF. NO.: DAYA/SS/2024-25/213

TO,
THE NAGAR AYUKT
NAGAR NIGAM RUDRAPUR,
UDHAM SINGH NAGAR
UTTARAKHAND

Name of Work: - Selection of Bidder for the Bio remediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules.

Subject: SUBMISSION OF MASS BALANCE FOR THE PROCESSED WASTE.

Respected Sir,

We would like to take a moment to answer your query in a point wise manner and hope it would clarify the doubt about seriousness towards our obligations with Rudrapur Nagar Nigam.

The process use to remediate the legacy waste is Bio-mining and Bio-Remediation. The scientific process of excavation, treatment, segregation and gainful utilisation of aged municipal solid waste or legacy waste is called Biomining, according to the guidelines of the Central Pollution Control Board (CPCB).

Biomining is an environmentally friendly technique to separate soil and recyclables like plastic, metal, paper, textiles, Construction & Demolition waste materials and other solid materials from legacy waste. It provides a reliable solution to complex environmental issues and uses environmentally friendly techniques for materials sorting and segregation for further use, recycling, or filling low-lying areas.

Bio mining practically involves the following steps:

- Scientific treatment of old waste to remove undigested organic matter
- The spray of cultures to suppress odour.
- Drying of material
- Screening / classification of material using various types of equipment
- Making various products using the processed waste material
- Levelling of recovered land
-

Screening / Classification of C&D Waste Materials

Our advanced waste processing systems help you convert the C&D waste component from legacy waste into recycled sand and aggregates that have a range of uses in a variety of construction applications.

Each plant we design includes a variety of processing phases depending on your specific requirements:

- Feeding & pre-screening
- Metal removal
- Aggregate scrubbing
- Contaminant removal
- Sand washing
- Aggregate sizing
- Primary stage water treatment
- Sludge Management

Recycling of Trommel Fines: The scientific process of excavation, treatment, segregation and gainful utilisation of aged municipal solid waste or legacy waste is called Biomining, according to the guidelines of the Central Pollution Control Board (CPCB). Legacy wastes also include Trommel fines which consist of materials such as wood, aggregate, sand, glass and organics which are typically smaller than 30mm-50mm in size.



Through density separation techniques, our recycling solutions size and separate materials to recover as many valuable resources as possible.

Our trommel fines solution washes the waste products, and removes contamination from sand, grit and stone, liberating unwanted lightweight matter. The solution is also designed with the contamination levels of the waste in mind and can remove heavy metals and hydrocarbons for specific applications.

By washing the inert materials to remove contamination, clean sand and aggregates extracted from the trommel fines waste can be resold and reused in the secondary aggregates market to close the loop on waste.

> Deployment plan of machinery

Based on estimated quantification of legacy waste in different patches of area, contractor shall submit phase wise planning which shall reflect the no. and capacity of machinery required to meet the time line. The details about proposed machinery are as mentioned below:

> Technical specifications of each machinery

The Required machinery for this project is as envisaged below: -

S. NO.	MACHINERY
1	TROMMEL 35mm
2	TROMMEL 10mm
3	Shredder/Size reduction machinery (optional)
4	Magnetic Separator
5	Blower/Other state of art technology for separation of SCF from inert

> Vehicle deployment Plan

The vehicle will be deployed for windrow formation and carriage of stabilised waste from windrow to trommel. The details about each vehicle are as mentioned below: -

S.No.	Vehicle Details	Activities	Remarks
1.	Poclain	Levelling of waste-Windrow Formation and their turning,	Maintaining Logbook and PUC Certificate
2.	JCB-Dumper	Feeding for trommel and loading of rejects-Transportation of stabilised and reject waste-	Maintain Logbook and PUC Certificate
3.	Tractor Trolley	For transportation of rejects from trammel to temporary storage shed-	Maintain Logbook and PUC Certificate
4.	Emergency Vehicle	For emergency purpose-	Maintain Logbook and PUC Certificate

> Manpower deployment Plan

The competent human resource shall be deployed for execution of this project. As per site requirement, minimum manpower requirement is as listed below: -

S.No.	Human Resource	Minimum No.
1.	Skilled	2

"Specialized in Processing and Scientific Disposal of Waste"
DAYA CHARAN & COMPANY

683



A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation

zerowasterecycler.com

GST No:- 07AHBPA2893D1ZR

Customer Care:- +91-72-9004-9003

RZ-79-80, Dabri Extension (Main), Dabri New Delhi- 110045

Email:- info@zerowasterecycler.com

2.	Unskilled	8
3.	Administration	1
4.	Domain Expert /Project Incharge	1

> Ancillary Facilities

The activities in proposed project required multidisciplinary area of expertise. The anticipated ancillary facilities required for this project is as estimated below: -

S.No.	Items	Activities Remarks
1	Electric Requirement	For Trommel and other ancillary facility Must be ISO Certified
2	Control Panel- For each trammel machine	Good quality and safety norms should be followed.
3	Site Office Cabin	For official purpose
4	Housekeeping and Site Cleaning	Regular practices

- We have Processed 74000 MT of Legacy waste from pahadganj Trenching Ground. Bifurcation of By-Products generated and disposed are as follows-

DAYA CHARAN AND COMPANY RUDRAPUR, UTTARAKHAND		
DETAILS	WEIGHT (in MT)	PERCENTAGE %
TOTAL LEGACY WASTE	74000	
RDF	8761.02	11.84
INERT	8970	12.12
BIO-SOIL	55073.71	74.42
POST PROCESSING MOISTURE LOSS	1195.27	1.62

We are very much Obligated to Work for Rudrapur Nagar Nigam.

Sincerely,

For DAYA CHARAN AND COMPANY

For Daya Charan And Company

Authorized Signatory


Proprietor

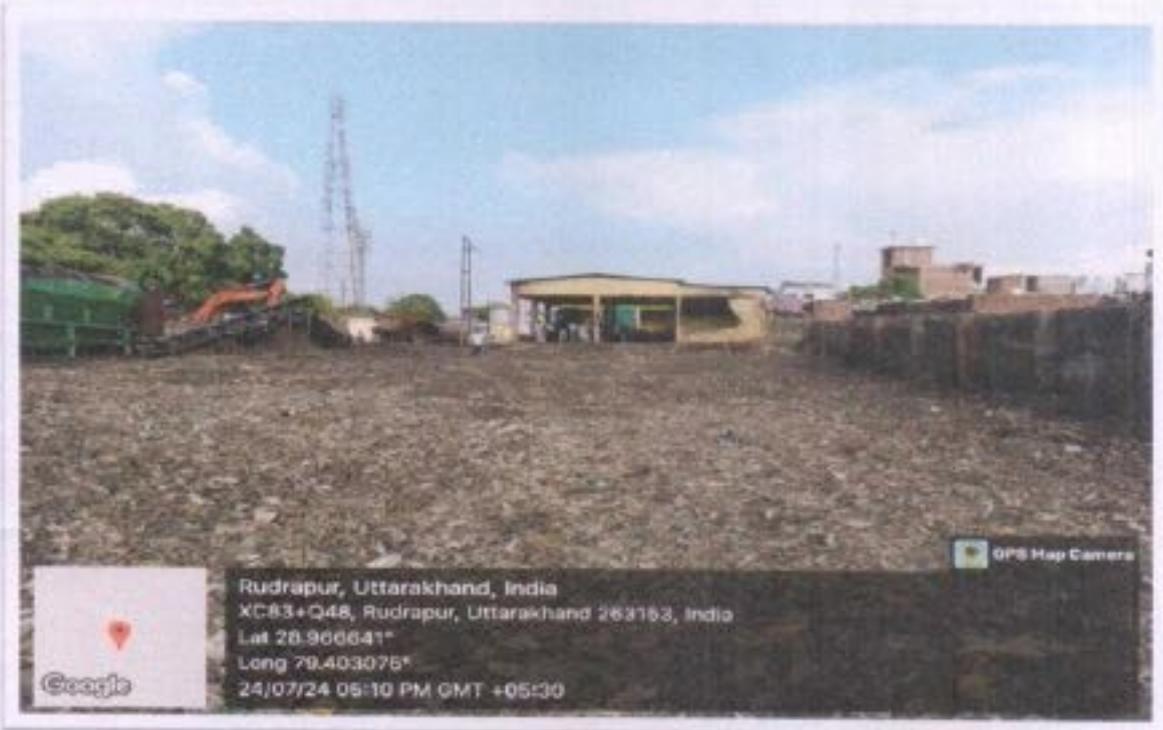
Photographs of Site Before Bio remediation



Photographs of Site During Bio Remediation



Photographs of site after Remediation



Disposed Certificate

Ref No: JMR/MSW/ Horizon/004

Date -25.04.2024

To

M/s Horizon Solutions
Rudharpur UK

Dear Sir,

We have safely disposed **691.986 MT** of RDF/MLP received from M/s **Horizon Solutions** Panaduan Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd (Waste to Energy Plant) Khasra No. 375, 376 and 379 Near Samdaryia Green City, Village- Kathonda, Jhansi - 482002 MP.

The RDF & MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd
Authorized Signatory



Disposed Certificate

Ref No—JBI/MSW/Horizon/003

Date -28.03.2024

To:

M/s Horizon Solutions
Rudharpur UK

Dear Sir,

we have safely disposed **833.490 MT** of RDF/MLP received from M/s **Horizon Solutions** Bahadurgarh Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd. (Waste to Energy Plant), Khasara No. 375, 376 and 379 Near Samdariya Green City, Village- Kathonda, Jabalpur 482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd

Authorized Signatory



Disposed Certificate

Ref No - JBI/MSW/Horizon/002

Date -21.12.2023

To,

M/s Horizon Solutions
 Rudharpur UK

Dear Sir,

We have safely disposed 55.105 MT of RDF/MI P received from M/s **Horizon Solutions** Mahudant, Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd. (Waste to Energy Plant) Khasra No. 375, 376 and 379, Near Samdarya Green City, Village- Kathonda, Jabalpur-482002 MP

The RDF & MI P has been disposed in accordance to the rule & guideline provided by the Central Government

Thanking you

Jabalpur MSW Pvt. Ltd.
 Authorized Signatory



Jabalpur MSW Private Limited

Khasara No. 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotaal
 Post Office : Vijay Nagar PIN : 482002

Regd. Off. Essel House, B-10, Lawrence Road, Industrial Area, New Delhi 110 035
 CIN -U90001DL2013PTC247509

Disposed Certificate

Ref No—JBL/MSW/Horizon /005

Date -10.06.2024

To,

**M/s Horizon Solutions
Rudharpur UK**

Dear Sir,

We have safely disposed **1688.820 MT** of RDF/MLP received from **M/s Horizon Solutions** Pahadganj Site Nagar Nigam Rudharpur UK at Jabalpur MSW pvt. Ltd. (Waste to Energy Plant). Khasara No. 375,376 and 379, Near Samdariya Green City, Village- Kathonda, Jabalpur,482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd

Authorized Signatory



Disposed Certificate

Ref No—JBL/MSW/Horizon /004

Date -05.05.2024

To,

M/s Horizon Solutions
Rudharpur UK

Dear Sir,

We have safely disposed 307.970 MT of RDF/MLP received from M/s Horizon Solutions Pahadganj Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd. (Waste to Energy Plant), Khasra No. 375,376 and 379, Near Samdariya Green City, Village- Kathonda, Jabalpur,482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd
Authorized Signatory

**Jabalpur MSW Private Limited**

Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station , Marhotal
Post Office : Vijay Nagar PIN : 482002



श्री श्री सिल्वरटोयन लि. लि.
SILVERTOAN
 PAPERS LIMITED

Dated- 08/02/2024

Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at Third Floor, TF- 446, Palam Corporate Plaza, Palam Vihar, C2, Palam Vihar, Gurugram, Haryana- 122017, at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of January-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
January 2024	RDF	70.93

Thanking you with regards

For Silvertoan Papers Limited

Authorised Signatory





SILVERTOAN
PAPERS LIMITED

Dated- 06/04/2024

Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at TP Ground, TP Ground, Sultanpur Road Cantt, Lucknow, Uttar Pradesh- 226002, at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of March-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
MARCH-2024	RDF	65.2

Thanking you with regards

For Silvertoan Papers Limited

Authorised Signatory



Works : 9th Km, Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA • Phone : +91-131-2466781, 9756768000, 9756769000

Fax : +91-131-2466784 • e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com

Regd. Office : (S-201-A-7), The Nagarjuna Apartments, Chilla Bagpat, Mayapuri, Delhi-110006 INDIA • CIN : U21042DL1990PLC231575

Dated- 07/06/2024

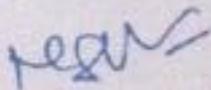
Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below, Collected from M/s DAYA CHARAN AND COMPANY situated at Telephone exchange Colony, Gandhi Colony, Rudrapur Uttrakhand-263153 at our waste to energy plant Silvertan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of May-2024.

Month	Type of Waste	Qty. Received (M.T.)
May-2024	RDF	79.170

Thanking you with regards

For Silvertan Papers Limited



Authorised Signatory



Dated- 07/05/2024

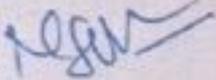
Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COMPANY situated at Telephone exchange Colony, Gandhi Colony, Rudrapur Uttrakhnad-263153 at our waste to energy plant Silvertan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of April-2024.

Month	Type of Waste	Qty. Received (M.T.)
April-2024	RDF	57.180

Thanking you with regards

For Silvertan Papers Limited




Authorised Signatory



ORIENT BOARD & PAPER Mills Pvt. Ltd.

Mob : 9719003960 / 51 / 54 • GSTIN : 09AAACO1963D1ZM • CIN : U21012DL1997PTC087594

Corporate Office : 360, North Civil Line, Saket Colony, Muzaffarnagar - 251002 (U. P.)

UTILIZATION CERTIFICATE

Name of Agency : DAYA CHARAN AND COMPANY, LUCKNOW
Disposal Site Location / Address : Orient Board & Paper Mills Pvt. Ltd.,
Jansath Road, Muzaffarnagar, Uttar Pradesh - 251001

S. NO.	Date	Challan No.	Vehicle No.	Material	Disposal Site	Net Weight in KGS
1	31-May-2024	21	HR55C5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	37,960
2	3-Jun-2024	22	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,160
3	5-Jun-2024	23	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,545
4	6-Jun-2024	25	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,535
5	8-Jun-2024	28	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,395
6	8-Jun-2024	29	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,090
7	14-Jun-2024	36	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,585
8	15-Jun-2024	37	UP19T4006	RDF	Orient Board & Paper Mills Pvt. Ltd.	37,970
9	15-Jun-2024	38	UP12AT7853	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,365
10	15-Jun-2024	39	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,550
11	16-Jun-2024	40	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,200
12	16-Jun-2024	41	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,330
13	17-Jun-2024	43	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,575
14	17-Jun-2024	44	HR55AP6841	RDF	Orient Board & Paper Mills Pvt. Ltd.	28,600
15	20-Jun-2024	48	UP21CT8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	44,260
16	20-Jun-2024	45	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,895
17	20-Jun-2024	46	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,585
18	20-Jun-2024	47	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,495
19	20-Jun-2024	51	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	50,875
20	21-Jun-2024	52	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,910
21	22-Jun-2024	54	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,470
22	22-Jun-2024	53	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	52,020
23	22-Jun-2024	59	UP12AT6611	RDF	Orient Board & Paper Mills Pvt. Ltd.	33,605
24	22-Jun-2024	56	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,900
25	22-Jun-2024	60	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,215
26	22-Jun-2024	57	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,105
27	22-Jun-2024	58	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,700
28	23-Jun-2024	61	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,990
29	23-Jun-2024	62	UP21BN8700	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,500
30	24-Jun-2024	63	UP12AT7856	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,275
31	24-Jun-2024	64	UP12AT7855	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,105
32	24-Jun-2024	65	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	48,060
33	24-Jun-2024	66	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,830

Works : 9th Km., Jansath Road, Muzaffarnagar-251 001 (U.P.) • E-mail : orientpapers@gmail.com

Manufacturers of - QUALITY KRAFT BOARD & KRAFT PAPER

Regd. Office : Unit No. 319/9, Vardhman City 2, Commercial, Asaf Ali Road, NEW DELHI - 110 002





697

ORIENT BOARD & PAPER Mills Pvt. Ltd.

Mob. : 9719003960 / 51 / 54 • GSTIN : 09AAACO1963D1ZM • CIN : U21012DL1997PTC007594

Corporate Office : 360, North Civil Line, Saket Colony, Muzaffarnagar - 251002 (U. P.)

UTILIZATION CERTIFICATE

Name of Agency : DAYA CHARAN AND COMPANY, LUCKNOW

Disposal Site Location / Address : Orient Board & Paper Mills Pvt. Ltd.,

Jansath Road, Muzaffarnagar, Uttar Pradesh - 251001

S. NO.	Date	Challan No.	Vehicle No.	Material	Disposal Site	Net Weight in KGS
34	25-Jun-2024	67	HR5555445	RDF	Orient Board & Paper Mills Pvt. Ltd.	51,965
35	25-Jun-2024	68	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	36,725
36	26-Jun-2024	70	UP12AT6611	RDF	Orient Board & Paper Mills Pvt. Ltd.	33,450
37	26-Jun-2024	71	UP21CT7615	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,000
38	26-Jun-2024	73	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,710
39	26-Jun-2024	69	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,170
40	26-Jun-2024	72	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,755
41	27-Jun-2024	74	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	51,845
42	27-Jun-2024	76	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,705
43	28-Jun-2024	77	HR5555445	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,055
44	28-Jun-2024	78	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,920
45	29-Jun-2024	79	RJ14CH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	44,730
46	29-Jun-2024	80	UP21CT7615	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,255
47	29-Jun-2024	81	UP21CT7441	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,985
TOTAL						19,92,925

The above listed material has been received and safely utilized / stored at the mentioned site.



Signature of user



SILVERTAN
PAPERS LIMITED

Dated- 07/03/2024

Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at TP Ground, TP Ground, Sultanpur Road Cantt, Lucknow, Uttar Pradesh- 226002, at our waste to energy plant Silvertan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of February-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
February-2024	RDF	97.81

Thanking you with regards

For Silvertan Papers Limited

Authorised Signatory



**Disposed Certificate**

Ref No—JBL/MSW/Horizon /003

Date -13 05 2024

To,

**M/s Horizon Solutions
Rudharpur UK**

Dear Sir

We have safely disposed **351.090 MT** of RDF/MLP received from M/s **Horizon Solutions** Pahadgan, Site Nagar Nigam Rudharpur UK at Jabalpur MSW pvt. Ltd (Waste to Energy Plant) Khasra No. 375, 376 and 379. Near Samdariya Green City, Village- Kathonda Jabalpur 482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd

Authorized Signatory



13581

Jabalpur MSW Private Limited
Khasara No. 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotaal
Post Office : Vijay Nagar PIN : 482 002

Regd. Off. : Essel House, B-10, Lawrence Road, Industrial Area, New Delhi 110 035
CIN - U90001DL2013PTC247509

"Specialized in Processing and Scientific Disposal of Waste"

700

DAYA CHARAN & COMPANY



A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation

zerowasterecycler.com

GST No:- **07AHBPA2893D1ZR**

Customer Care:- ☎ +91-72-9004-9003

📍 RZ-79-80, Dabri Extension (Main), Dabri New Delhi-110045

Email:- ✉ info@zerowasterecycler.com

REF. NO.: **DAYA/SS/2024-25/142**

DATE: 14.08.2024

TO,
THE NAGAR AYUKT
NAGAR NIGAM RUDRAPUR,
UDHAM SINGH NAGAR
UTTARAKHAND

Subject – Regarding unavailability of RDF disposal certificates.

We would like to inform you that RDF certificate for 6290 M.T had been submitted out of 8761 M.T balance 2470 M.T RDF had been dispatched to Bhal Paper mill Kashipur for disposal and its certificate is awaited for submission.

As soon same will be received it will be submitted to your kind office.

For DAYA CHARAN AND COMPANY

For Daya Charan And Company

Authorized Signatory


Authorized signatory



701

DELHI ANALYTICAL RESEARCH LABORATORY

Plot No. 2 (A-2) Timber Block, Jhilmil Industrial Area, Delhi- 110095

E- mail: darltesting@gmail.com , www.darltesting.in

Ph.: 011-43545890 ,09717324010 , 9971520106 , 8595224665.

(A GOVERNMENT APPROVED ISO 9001: 2015, ISO 45001: 2018 Certified Testing Laboratory)

TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M001	Date of Receipt	10/06/2024
Issued to.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi – 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
		Ref. No.	166/स्वा10अनु0/2024-25 दिनांक-05/जून/2024
Submitted by.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi – 110045.	Sample Qty.	*1KG
		Batch No.	N.S
		Sample Name.	*BIO - SOIL

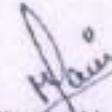
Description: - One sample of "BIO - SOIL" was collected by us on dated – 09/06/2024

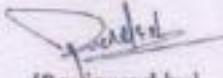
SN	Parameter	Unit	Result	Limit	Test method
1	Moisture content	%	19.51	25.0 max	IS-6092 (P-6)
2	Bulk Density	Gram/cc	0.72	Less than 1.0	DARL/SOP/SOR/11
3	Organic Carbon	%	15.83	14.0 Min.	IS 2720 (P-23)
4	Total Nitrogen (as N)	%	0.81	0.8 Min.	IS-6092 (P-2)
5	Total Phosphate (as P ₂ O ₅)	%	0.53	0.4 Min.	IS-6092 (P-3)
6	Total Potash (K ₂ O)	%	0.62	0.4 Min.	IS-6092 (P-3)
7	pH Value (1:2)	-	7.39	6.5 – 7.5	IS 2720(P-26)
8	Electrical Conductivity	ds/m ⁻¹	3.5	4 Max.	IS 14767
9	C/N Ratio	-	19.59	Less than 20	By Calculation
10	Particle size sieve analysis (6.0 mm)	%	92% Material should pass through 4.0 IS sieve	Min.90 %Material should pass through 4.0 IS sieve	IS 2720 (P-4)

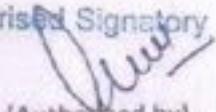
Remarks: Party asked for above test only.

Note: - 1. *Details given by customer. 2. BLQ-Below Limit of Quantification. 3. Figure in bracket indicate limit of quantification.

---End of the Report---


(Checked by)


(Reviewed by)

Authorized Signatory

(Authorized by)
Mr. Manmohan Pandey

Page 1 of 1

Note : 1. The results are related to the test items only. 2. Sample will be destroyed after one month from the date of issue of test report
3. This report is not be reproduced wholly or in part and cannot as an evidence in the court of law and should Not be used in any
Advertisement media without written consent. 4. Laboratory is not responsible for customer provided details. 5. When report
is without NABL Symbol & ULR, it implies that these products & tests are not covered under NABL accredited scope.

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(A GOVERNMENT APPROVED ISO 9001:2015, ISO 45001:2015 Certified Testing Laboratory)

TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M001A	Date of Receipt	10/06/2024
Issued to.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	166/ET/03/20/2024-25 22-06-05/24/2024
		Sample Qty.	* 1KG
		Batch No.	N/S
Sample Name.	*BIO - SOIL		

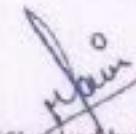
Description: - One sample of "BIO - SOIL" was collected by us on dated - 09/06/2024.

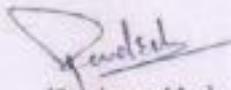
SN	Parameter	Unit	Result	Limit	Test method
Chemical Parameter					
1	Colour	--	Dark Brown	Dark Brown to Black	DARL/SOP/SOIL/21
2	Odour	--	Absent of foul odour	--	FCO 1985
Heavy metal					
1	Arsenic (as As)	mg/kg	2.99	10 Max.	DARL/SOP/INST/26
2	Cadmium(as Cd)	mg/kg	BLQ(1.0)	5.00 Max.	DARL/SOP/INST/26
3	Chromium (as Cr)	mg/kg	49.13	50.00 Max.	DARL/SOP/INST/26
4	Copper (as Cu)	mg/kg	114.51	300.00 Max.	DARL/SOP/INST/26
5	Nickel (as Ni)	mg/kg	58.04	50.00 Max.	DARL/SOP/INST/26
6	Lead (as Pb)	mg/kg	10.54	100.00 Max.	DARL/SOP/INST/26
7	Zinc (as Zn)	%	174.33	0.1 Max.	DARL/SOP/INST/26
8	Mercury (as Hg)	mg/kg	BLQ(0.1)	0.15 Max.	DARL/SOP/INST/26
Microbiology					
1	E. coli	/30gm	Absent		IS:16556

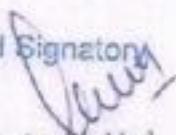
Remarks: Party asked for above test only.

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---End Of The Report---


(Checked by)


(Reviewed by)
Page 1 of 1

Authorised Signatory

Mr. Manmohan Pandey
(Authorised by)

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TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M002A	Date of Receipt	10/06/2024
Issued to.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	166/स्वा03अनु0/2024-25 दिनांक-05/जून/2024
		Sample Qty.	*1KG
		Batch No.	N.S
Sample Name.	*Inert		

Description: One sample of "Inert" was collected by us on dated - 09/06/2024

SN	Parameter	Unit	Result	Test method
Chemical Parameter				
1	Color	-	Brown	USEPA
2	Odour	-	Absent of Foul Odour	USEPA
3	Total Nitrogen (as N)	%	0.73	ASTM D 3179-89
4	Ash content	%	21.47	IS-1350 (P-1)
5	Total Potash (K ₂ O)	%	0.33	IS-10154
6	Moisture content	%	22.6	IS-2720(P-02)
Heavy metal				
1	Arsenic (as As)	mg/kg	5.23	DARL/SDP/CHEM/INST/26
2	Cadmium (as Cd)	mg/kg	BLQ(0.01)	DARL/SDP/CHEM/INST/26
3	Chromium (as Cr)	mg/kg	46.24	DARL/SDP/CHEM/INST/26
4	Copper (as Cu)	mg/kg	139.49	DARL/SDP/CHEM/INST/26
5	Nickel (as Ni)	mg/kg	22.99	DARL/SDP/CHEM/INST/26
6	Lead (as Pb)	mg/kg	94.87	DARL/SDP/CHEM/INST/26
7	Zinc (as Zn)	mg/kg	1283	DARL/SDP/CHEM/INST/26
8	Mercury (as Hg)	mg/kg	BLQ(0.1)	DARL/SDP/CHEM/INST/26

Remarks: Party asked for above test only.

Note:- 1. *Details given by customer. 2. BLQ--Below Limit of Quantification. 3. Figure in bracket indicate limit of quantification.

(Checked by)

---End of the Report---

(Reviewed by)

Authorized Signatory

(Authorized by)
Mr. Mahesh Pandey

Page 1 of 1

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(A GOVERNMENT APPROVED & ISO 9001 :2015, ISO 45001: 2018 Certified Testing Laboratory)

TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M002	Date of Receipt	10/06/2024
Issued to:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
		Submitted by:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.
Ref. No.	166/स्वा0जन0/2024-25 दिनांक-05/जून/2024	Sample Qty.	*1KG
		Batch No.	N.S
		Sample Name.	*Inert

Description: - One sample of "Inert" was collected by us on dated - 09/06/2024.

SN	Parameter	Unit	Result	Test method
1	Bulk Density	Gram/cc	0.85	IS: 2720(P-19)
2	Organic Carbon	%	20.43	IS: 2720(P-27)
3	Total Phosphate (as P ₂ O ₅)	%	0.13	DARL/SOP/SOIL/SW/10
4	C/N Ratio		26.14	DARL/SOP/SOIL/SW/15
5	pH Value(1:2)		7.66	IS: 2720(P-26)
6	Electrical Conductivity	dsm ⁻¹	3.2	DARL/SOP/SOIL/SW/01
7	Particle size	%	32% Material Pass Through 4.0 MM IS Sieve	IS: 2720(P-11)

Remarks: Party asked for above test only.

Note: - 1. *Details given by customer. 2. BLD-Below Limit of Quantification. 3. Figure in bracket indicate limit of quantification.

---End of the Report---

(Checked by)

(Reviewed by)
Page 1 of 1

Authorised Signatory

(Authorized by)
Mr. Mahimohan Pandey

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REGIONAL OFFICE
M.P. Pollution Control Board
455,456, Vijay Nagar, Jabalpur (M.P.)

SOIL SAMPLE HEAVY METAL ANALYSIS REPORT

Date of Collection :- 28/12/2023	Analysis No. 133/1223	Bell No. 10							
Date of Receipt :- 28/12/2023	Sample From: M/S Horizon Solution, T-1628/3, Shankar Saha Nagar, Ward Rampur								
Date of Analysis :- 24/01/2024	Jabalpur								
Analysis Done By :- Mrs. Amiya Ekka	Sample collected by :- Party from Rudraagar Bio-Remediation Site								
S No.	Description of Sample	Unit	Lead (Pb)	Nickel (Ni)	Chromium (Cr)	Copper (Cu)	Zinc (Zn)	Iron (Fe)	Manganese (Mn)
76/1	Tree and Soil Sample	mg/kg	BDL	BDL	BDL	BDL	BDL	23.0	BDL

GENERAL MARKS:- BDL - Below Detectable Limit

Amiya
Analyst

(Mrs. Amiya Ekka)

Dr. Ajay Khare
Laboratory Incharge

(Dr. Ajay Khare)
Laboratory Incharge
ROMPPCB, Jabalpur

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 e-mail:- nagarnigamrudrapur@gmail.com visit-www.nagarnigamrudrapur.com

"अल्पकालीन ई-निविदा सूचना"

सर्व सञ्चारण को सूचित किया जाता है कि नगर निगम, रुद्रपुर में Proposal for the Establishment of a State-of-the-Art Municipal Solid Waste Processing Facility in Rudrapur in Accordance with SWM Rules 2016 एवं 01 वर्ष हेतु 04 बोलेरो वाहन मय वाहन चालक किराये पर उपलब्ध कराये जाने हेतु द्वितीय बार इच्छुक फर्मों/सेवाप्रदाताओं/एजेन्सीयों/वाहन स्वामियों आदि से दिनांक 26/02/2024 की प्रातः 11:00 बजे से दिनांक 27/02/2024 की सांय 05:00 बजे तक दोहरी निविदा प्रणाली (तकनीकी एवं वित्तीय निविदा) के अन्तर्गत अल्पकालीन ई-निविदा आमंत्रित की जाती है, जो दिनांक 05/03/2024 को दोपहर 12:00 बजे निविदा समिति द्वारा खोली जायेगी। ई-निविदा के सम्बन्ध में विस्तृत जानकारी / शर्तें उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in तथा नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com से डाउनलोड की जा सकती है। ई-निविदा के सम्बन्ध में किसी भी कार्य दिवस पर प्रातः 10:00 बजे से सांय 05:00 बजे तक स्वास्थ्य अनुभाग नगर निगम, रुद्रपुर में सम्पर्क किया जा सकता है। निविदा को बिना कोई कारण बताये निरस्त करने का अधिकार नगर आयुक्त, नगर निगम, रुद्रपुर में निहित होगा।

-80-

(नरेश दुर्गापाल)

नगर आयुक्त

नगर निगम, रुद्रपुर, (ऊधमसिंह नगर)

-80-

(उदयरज सिंह)

प्रशासक

ऊधमसिंह नगर

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 E-mail:- nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

पत्रांक - 5151 / स्वा0अनु0/2023-24 / P. 15

दिनांक-24 फरवरी, 2024

प्रतिलिपि:- निगम को सूचनार्थ एवं नोटिस बोर्ड पर चस्पा हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, ऊधमसिंह नगर।
3. कार्यालय परिषद कोषाधिकारी, ऊधमसिंह नगर।
4. कार्यालय उपजिलाधिकारी, ऊधमसिंह नगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र अमर उदाल एवं पायानगर को इस आशय से प्रेषित कि उपरोक्त ई-निविदा सूचना को 6x8 सेमी0 साईज में अपनी व्यवसायिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु दिल के साथ समाचार पत्र की दो प्रति सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री तपन कुमार राय, डा.ई.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना एवं निविदा की शर्तों को उपरोक्तानुसार उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in एवं नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।

(नरेश दुर्गापाल)

नगर आयुक्त

नगर निगम, रुद्रपुर

ऊधमसिंह नगर



**NAGAR NIGAM RUDRAPUR
GOVERNMENT OF UTTARAKHAND**

Tender Notice 5151Date 26/02/2024

Notice Inviting Tender

Online bids are invited from experienced bidders for the following work as listed below and will be received online on the website www.uktenders.gov.in as per time schedule (key dates) in the notice published on the above website.

Sl. No.	Events	Details and key dates
1.	Name of the work	Request for Proposal for the Establishment of a State-of-the-Art Municipal Solid Waste Processing Facility in Rudrapur in Accordance with SWM Rules 2016.
2.	Mode of Bid Submission	Online Only
3.	Tender Fee and Bid Security	Tender Fee: Rs 5,900.00(Rupees Five Thousand Nine Hundred Only) in for DD in favor of Municipal Commissioner, Nagar Nigam Rudrapur. Bid Security: Rs 2,00,000.00(Rupees Two Lac Only) in for DD /FDR in favor of Municipal Commissioner, Nagar Nigam Rudrapur.
4.	Date / Time of Publication of Tender on Website	26/02/2024 11:00 am
5.	Last Date/Time of Bid Submission	05/03/2024 05:00 pm
6.	Last Date / Time of Submission of Tender Fee & EMD	05/03/2024 11:00 am
7.	Date of Bid Opening	05/03/2024 12:00 pm
8.	Bid Submission Address	Nagar Nigam Rudrapur

Note:

- The Bidder shall have to submit their bids online and upload the relevant documents from as per key schedule (key dates)
- The bidders intending to participate in this tender are required to get enrolled /registered on the e – procurement website www.uktenders.gov.in. Enrolment /registration on the above portal is mandatory.
- Tender documents can be purchased only online from <https://uktenders.gov.in> by making online payments as specified above as per key dates. The bidder shall have to submit their bids online and upload the relevant documents from as per time schedule (key dates)
- Conditional tender will not be accepted and liable to be rejected. RNN reserves the right to accept or reject any or all tender without assigning any reasons thereof.


 Municipal Commissioner
 Nagar Nigam Rudrapur
 Udham Singh Nagar

Photographs Of Installed Waste Segregation Plant





INDIA NON JUDICIAL



IN-UP78853680439887V

Government of Uttar Pradesh

e-Stamp

Signature: [Handwritten Signature]
App Name of Child Printer:
App Serial No: 1314104
App Path: Sector 02, Noida Metro-602782-0001
E-mail ID: [Handwritten Email]

- Certificate No. : IN-UP78853680439887V
Certificate Issued Date : 22-Nov-2023 11:27 AM
Account Reference : NEWIMPACC (SV)/ up14014104/ GAUTAMBUDDH NAGAR 1/ UP-GBN
Unique Doc. Reference : SUBIN-UPUP1401410453445420231770V
Purchased by : NTPC VIDYUT VYAPAR NIGAM LTD
Description of Document : Article 5 Agreement or Memorandum of an agreement
Property Description : Not Applicable
Consideration Price (Rs.) :
First Party : NTPC VIDYUT VYAPAR NIGAM LTD
Second Party : Not Applicable
Stamp Duty Paid By : NTPC VIDYUT VYAPAR NIGAM LTD
Stamp Duty Amount(Rs.) : 100 (One Hundred only)



Please write or type below this line

Memorandum of Understanding

This Memorandum of Understanding ("MOU") is made and entered into on 30th day of November 2023 between:

NVVN (NTPC Vidyut Vyapar Nigam Ltd.); a wholly owned subsidiary of NTPC Ltd; duly registered under the Companies Act, 1956 and having its Registered Office at NTPC Bhawan, Core 7, SCOPE Complex, 7 Institutional Area, Lodhi Road, New Delhi-110003, INDIA, (herein after referred to as "NVVN", which expression shall mean and include unless repugnant to the context, its successors, and permitted assigns), of the FIRST PART.

AND

NAGAR NIGAM HALDWANI KATHGODAM, is the civic body that governs the city of Haldwani in Uttarakhand, India and having its office at Nagar Nigam, Nainital Road, Haldwani, Uttarakhand 263139 (hereinafter referred to as "NNHK"), which expression shall, unless the context otherwise specifies, means and include its successors and permitted assigns on the SECOND PART.

[Handwritten Signatures and Stamps of NVVN and NAGAR NIGAM HALDWANI KATHGODAM]

Statutory Alert:
1. The authenticity of the Stamp certificate should be checked by the user by visiting the website or using e-Stamping software.
2. The user is responsible for the delay in the Certificate and any other charges levied on the user by the State Appraiser.
3. In case of any discrepancy please inform the Controller of Stamps.

"Party" shall mean NVVN or NNHK individually. "Parties" shall mean NVVN and NNHK collectively.

This MOU between Nagar Nigam Haldwani-Kathgodam (NNHK) and NVVN is for setting up a Municipal Solid Waste (MSW) to Torrefied Charcoal Plant Facility in Haldwani, Uttarakhand.

WHEREAS;

1. NNHK expressed its interest in setting up a **MSW to Torrefied Charcoal Plant** facility based on Torrefaction technology at Haldwani to dispose of the carbonaceous component of MSW.
2. NVVN shall develop a MSW to Torrefied Charcoal plant on Build Own Operate (BOO) basis at a land allocated by NNHK free of cost.
3. NVVN shall have the ownership and right to sell all the products generated from the said plant.
4. NVVN shall have the right to use the Site for "Setting up a 500 TPD, MSW to Torrefied Charcoal plant facility" and its ancillary facilities including rooftop solar plant to meet the power requirement of the plant.
5. The other agreements like MSW Supply Agreement and Land Use Agreement between NVVN and NNHK shall be signed later on with major obligations summarized as under:

A. Obligations of NNHK:

- I. NNHK shall provide approx. 10 acre suitable land free of cost for the project along with boundary wall. The land should be free from water logging, above high flood level, and free from encumbrance.
- II. NNHK shall ensure delivery of preferably pre-segregated Municipal Solid Waste (MSW) at designated Waste Tipping Floor of plant premises free of cost.
- III. NNHK shall ensure that at least 500 MT preferably segregated MSW is delivered daily to the plant.
- IV. The delivered MSW shall not include inerts and prohibited items specifically mentioned in Annexure-I so as to ensure a minimum GCV of 2000 kcal/kg. NNHK shall provide preferably segregated dry waste to the extent possible.
- V. NNHK shall also provide other basic amenities at the project site like All-weather approach road from existing road to plant boundary of minimum width 7.0 m, street lighting on approach road and outside plant premises, sewer line, Right of Way, drainage outside plant premises, and other basic facilities, etc.



Handwritten signature and stamp of Nagar Nigam, Haldwani-Kathgodam. The stamp contains the text 'नगर आयुक्त' and 'नगर निगम, हल्द्वानी-काठगोदाम'.

- VI. NNHK shall provide water supply connection for drinking water usage during plant construction and operation period. Additionally, NNHK shall provide ~50 KLD of preferably treated STP water for construction activities and ~200 KLD of preferably treated STP water for process application during the O&M period, within the plant battery limit.
- VII. NNHK shall provide power connection of ~2 MVA (min. 11 kVA) and ~150 kW for Construction Power within plant battery limit. The plant machinery shall be powered by this connection on a pay-per-use basis.
- VIII. Development and maintaining of green belt (as applicable) other than 10 acre for plant facility shall be in the scope of NNHK.
- IX. Diversion of any Electric Line passing through the proposed project site, cutting down the trees existing on the proposed site (if any) and their disposal and diversion of Forest Land (if any) before handing over the site to NVVN shall be done by NNHK.
- X. NNHK shall obtain Environment Clearance (if applicable).
- XI. NNHK shall take back the unutilized contents of MSW (Inert and process rejects) for safe disposal at its own cost.
- XII. Development and maintaining Scientific Land Fill facility (as applicable) shall be in the scope of NNHK. The Scientific Land Fill should not be in an adjacent area of the said MSW project.
- XIII. The concession period of the project shall be 30 years initially. This may be extended further on similar terms and conditions with mutual consent of both the parties.

B. Obligations of NVVN:

- I. NVVN shall set up a MSW to Torrefied Charcoal Plant on Build Own Operate (BOO) basis at a land allocated by NNHK.
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- V. Generating High Calorific Value Fuel similar to the nature of Mineral Coal for Co-firing in thermal power plants or nearby process industries.

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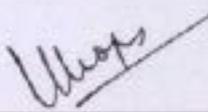
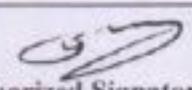


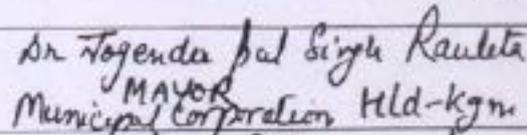
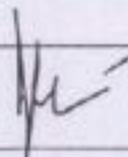
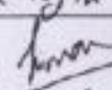
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 नगर आयुक्त
 नगर निगम, हरदोली-काठगोराब

VI. NVVN shall have the ownership and right to sell all the products and by-products generated from the said plant including revenue from Carbon Credits, if any.

VII. The proposed plant shall comply with the latest environmental norms.

The above is a non-binding MOU. However, both NVVN and NNHK shall enter into a legally binding agreement, subject to the approval of the respective management.

For and on behalf of :- NVVN Limited, New Delhi	For and on behalf of :- Nagar Nigam Haldwani-Kathgodam
Authorized Signatory 	Authorized Signatory  नगर आयुक्त नगर निगम, हल्द्वानी-काठगोदाम
Name: Ms. Renu Narang	Name: Sh. Pankaj Kumar Upadhaya
Designation: Chief Executive Officer	Designation: Municipal Commissioner
Contact Address: 5th Floor, EOC Complex, NTPC Ltd., A-8A, Sector 24, Noida, Uttar Pradesh 201307	Contact Address: Nagar Nigam, Nainital Road, Haldwani, Uttarakhand 263139

Witnesses	
1.  Dr. Jogendra Pal Singh Rautela MAYOR Municipal Corporation Hld-Kgm	
2.  Himanshu Phularia	Engineer - NI(WTE) NVVN Ltd.



Annexure-I

List of Banned Items in the Waste:-

- Construction & Demolition Waste
- Anatomical Hospital Waste
- Asbestos
- Bio Hazardous Waste
- Electronic Scrap / E Waste
- Battery Waste
- Explosives
- Waste free from Trace Elements and Heavy Metals i.e. Cyanide, Arsenic etc.
- Mineral Acids
- Radioactive Waste



नगर आयुक्त
नगर निगम, इल्हानी-कन्नटगोराम

Photographs of Compressed Bio gas Plant



Photographs of work at Compressed Bio gas Plant





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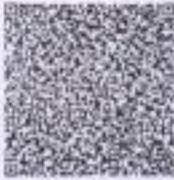
IN-UP78853680439887V

Government of Uttar Pradesh

e-Stamp

Signature: [Handwritten Signature]
Acc Name: M/s. Pwiser
Acc No: 14014104
Account Holder: M/s. Pwiser
E-stamp No: IN-UP78853680439887V

Certificate No. : IN-UP78853680439887V
Certificate Issued Date : 22-Nov-2023 11:27 AM
Account Reference : NEWIMPACC (SV)/ up14014104/ GAUTAMBUDDH NAGAR 1/ UP-GBN
Unique Doc. Reference : SUBIN-UPUP1401410453445420231770V
Purchased by : NTPC VIDYUT VYAPAR NIGAM LTD
Description of Document : Article 5 Agreement or Memorandum of an agreement
Property Description : Not Applicable
Consideration Price (Rs.) :
First Party : NTPC VIDYUT VYAPAR NIGAM LTD
Second Party : Not Applicable
Stamp Duty Paid By : NTPC VIDYUT VYAPAR NIGAM LTD
Stamp Duty Amount(Rs.) : 100 (One Hundred only)



Please write or type below this line

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[Handwritten Signature]
NTPC Vidyut Vyapar Nigam Limited
[Stamp]

[Handwritten Signature]
नगर आयुक्त
नगर विद्युत, हल्द्वानी-काठगोदाम

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नगर आयुक्त
नगर निगम, हल्द्वानी-काठगोदाम

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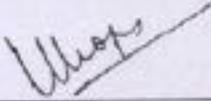


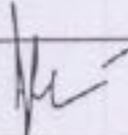
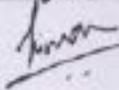
Handwritten signature and text: नगर आयुक्त, इलाहाबाद-काठगोदाम

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Name: Ms. Renu Narang	Name: Sh. Pankaj Kumar Upadhaya
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Witnesses	
1. Dr. Jogendra Pal Singh Rautela MAYOR Municipal Corporation Hld-Kgm	
2. Himanshu Phularia 	Engineer - NI(WFE) NVVN LD.



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- Radioactive Waste



नगर आयुक्त
नगर निगम, हल्द्वानी-काठगोराप

847
09/11/24

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Annex - II

नमामि
गंगे

05944-250747, Mo. 9411107868
E-mail-namamigangeusn@gmail.com



कार्यालय अधिशासी अभियन्ता

निर्माण शाखा, उत्तराखण्ड पेयजल निगम, ऊधमसिंह नगर।
कलैक्ट्रेट परिसर (मण्डी निदेशालय के सामने) रुद्रपुर, जिला- ऊधमसिंह नगर, पिन- 263153

पत्रांक 46

/ नमामि गंगे कल्याणी / 01

दिनांक:- 8.01.2024

नगर आयुक्त,
नगर निगम रुद्रपुर,
ऊधमसिंहनगर।

प्रेषण	
ई-मेल द्वारा	✓
डाक द्वारा	

विषय:-

माननीय एन0जी0टी0 द्वारा O.A. No. 446/ 2023- Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 1094/एन0जी0टी0/2023-24 दिनांक 29.12.2023 एवं 1095/एन0जी0टी0/2023-24 दिनांक 30.12.2023 के क्रम में दिनांक 02.01.2024 को हुई बैठक में प्राप्त निर्देश के क्रम में सादर अवगत कराना है कि वर्तमान में रुद्रपुर शहर से निकलने वाले लगभग 40 MLD सीवेज बिना उपचारित हुए ही कल्याणी नदी में प्रवाहित हो रहा है। माननीय एन0जी0टी0 के निर्देश पर जनपद ऊधमसिंहनगर में नमामि गंगे कार्यक्रम में प्रस्तावित रुद्रपुर नगर से प्रवाहित हो रही कल्याणी नदी/कल्याणी नदी में गिर रहे नालों से आई0एण्डडी0 एस0टी0पी0 निर्माण इत्यादि कार्यों का प्राक्कलन तैयार किये जाने का कार्य अनुबंध संख्या 19/SE-CD US NAGAR/2021-22 दिनांक 15.9.2021 के अन्तर्गत M/S NJS Engineers India Pvt. Ltd., New Delhi द्वारा किया जा रहा है। M/S. NJS Engineers India Pvt. Ltd., New Delhi के द्वारा कल्याणी नदी को Rejuvenate करने हेतु 02 विकल्प दिये गये थे:-

विकल्प 01- शहर से निकलने वाली लगभग 184 छोटी-बड़ी नालियाँ कल्याणी नदी में गिरती है। इन नालों/ नालियों को नदी में गिरने से रोकने हेतु नदी के दोनों किनारे पर Bank Sewer Line डालने के लिए पर्याप्त जगह नहीं है। इसलिए नदी के दोनों तरफ आवश्यक चौड़ाई में लोगों को Rehabitate कर Bank Sewer Line बिछाई जायेगी एवं आवश्यकतानुसार सीवेज पम्पिंग स्टेशन का निर्माण करते हुए रम्पुरा में सिवेज शोधन संयंत्र की स्थापना की जायेगी। इससे नालों का पानी कल्याणी नदी में नहीं गिरेगा एवं कल्याणी नदी के प्रदूषण स्तर में कमी आएगी। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 222685.63 Lakh** (Centre Share - Rs 99671.33 Lakh, Rehabilitation cost- Rs 122949.67 Lakh, State Share- Rs 64.63Lakh)

विकल्प 02- कल्याणी नदी को शहर के बाहर रम्पुरा के समीप Tap कर एक सीवेज शोधन संयंत्र का निर्माण किया जाएगा जिसमें कल्याणी नदी के दूषित जल को शोधित कर स्वच्छ जल कल्याणी नदी में प्रवाहित किया जाएगा, इससे कल्याणी नदी शहर के बाहर स्वच्छ हो जाएगी एवं गंगा नदी में स्वच्छ जल सम्मिलित होगा, परन्तु इस विकल्प में शहर में कल्याणी नदी के जल स्तर में कोई सुधार नहीं होगा। साथ ही औद्योगिक क्षेत्र से आने वाले दूषित जल का STP की कार्य कुशलता पर विपरीत प्रभाव पड़ेगा। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 91941.43 Lakh** (Centre Share - Rs 91876.80 Lakh, State Share- Rs 64.63Lakh)

दिनांक 10.06.2022 को जिलाधिकारी महोदय ऊधमसिंह नगर की अध्यक्षता में हुई जिला गंगा समिति ऊधमसिंह नगर की बैठक (बैठक का कार्यवृत्त संलग्न) में उपरोक्त दोनों विकल्पों पर चर्चा की गयी जिसमें जिलाधिकारी महोदय द्वारा कहा गया कि उपरोक्त प्रथम विकल्प में कल्याणी नदी के दोनों किनारों पर बसे लोगों को Rehabitate किया जाना होगा जो व्यवहारिक दृष्टि से उचित नहीं है एवं

क्रमशः.....2

(2)

लोगों को Rehabilitate करने में अत्यधिक समय लगेगा जिससे उपरोक्त प्रोजेक्ट में अनावश्यक विलम्ब होगा एवं माननीय एन0 जी0 टी0 द्वारा आरोपित Environmental Compensation में अत्यधिक वृद्धि हो जायेगी। अतः कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार किया जाना उचित होगा। जिससे नमामि गंगे परियोजना का उद्देश्य भी पूर्ण होगा। तदनुसार कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार कर इस कार्यालय के पत्रांक 3376/ नमामि गंगे कल्याणी / 37 दिनांक 02.11.2022 द्वारा अग्रतर कार्यवाही हेतु उच्च अधिकारियों को प्रेषित किया गया। कार्यों की लागत अत्यधिक प्रतीत होने के कारण उच्च अधिकारियों द्वारा उपरोक्त विकल्पों पर IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने के मौखिक निर्देश दिये गये। उक्त के क्रम में इस कार्यालय के पत्रांक 338/ नमामि गंगे कल्याणी / 07 दिनांक 27.01.2023 एवं पत्रांक 518/ नमामि गंगे कल्याणी / 09 दिनांक 14.02.2023 (छाया प्रति संलग्न) द्वारा IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने हेतु Mr. Arun Kumar, F. ASCE, F. IHA, FIE Professor, Hydro and Renewable Energy Department (Formely AHEC), Indian Institute of Technology, Roorkee-247667 को पत्र प्रेषित किया गया जिसके क्रम में प्रो0 अरुण कुमार द्वारा दिनांक 02.04.2023 को कल्याणी नदी का स्थलीय निरीक्षण किया गया एवं अपने कार्यालय पत्रांक HRED/C-56/ Dated April 21, 2023 द्वारा अपनी रिपोर्ट इस कार्यालय के ई-मेल द्वारा प्रेषित की गयी, जिसमें उनके द्वारा MICRO TUNNEL के निर्माण की संस्तुति की गई है। तदक्रम में इस कार्यालय के पत्रांक 1484/ नमामि गंगे कल्याणी / 12 दिनांक 26.04.2023 द्वारा M/s. NJS Engineers India Pvt. Ltd., New Delhi को MICRO TUNNEL पर कार्य योजना तैयार करने हेतु पत्र प्रेषित किया गया। उक्त के क्रम में M/S. NJS Engineers India Pvt. Ltd., New Delhi द्वारा अपने कार्यालय पत्रांक NJSEI/Rudrapur/2023/3728 दिनांक 23-05-2023 द्वारा Preliminary Report प्रेषित की गई है।

MICRO TUNNEL में Sewer Pipe 4-5 मी0 नदी तल के नीचे बिछाये जाने का सुझाव दिया गया है। रुद्रपुर में भूजल स्तर उपर होने के कारण एवं MICRO TUNNEL एक नई तकनीक होने के कारण Sewer Line बिछाना एवं उसका अनुरक्षण करना आसान नहीं होगा। MICRO TUNNEL में भी बीच-बीच में मेनहोल बनाये जायेंगे जिससे कल्याणी नदी का प्रवाह अवरोध होने, क्री सम्भवता है। कल्याणी नदी में अत्यधिक अतिक्रमण के कारण Branch-Sewer भी बिछाया जाना सम्भव नहीं है।

विकल्पों के अन्तिम चयन के सम्बन्ध में उच्चाधिकारियों को मार्गदर्शन हेतु पत्र प्रेषित किया गया है। तदक्रम में उक्त विकल्पों पर अन्तिम निर्णय लिये जाने हेतु दिनांक 21.12.2023 को सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून की अध्यक्षता में बैठक आयोजित की गई थी। उक्त बैठक में सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून द्वारा निर्देश दिये गये कि सम्पूर्ण नदी को Tap कर STP का निर्माण उचित नहीं है। सचिव महोदय द्वारा Rehabilitation Cost पर आपत्ति दर्ज की गई एवं निर्देश दिये गये कि जिन लोगों ने अतिक्रमण किया है, उन्हें किसी भी प्रकार का लाभ न दिया जाय। केवल उन लोगों हेतु, जिन्हें परियोजना के निर्माण हेतु Rehabilitat किया जाना है, Rehabilitation Cost का आंकलन किया जाय। अतिक्रमण को चिन्हित करने हेतु सिंचाई विभाग एवं राजस्व विभाग का सहयोग प्राप्त किया जाए। नदी किनारे हुए अतिक्रमण को हटाते हुए प्रथम विकल्प पर ही कार्य योजना तैयार की जाय।

क्रमशः.....3

(3)

अतः सचिव पेयजल से प्राप्त निर्देशानुसार प्रथम विक्रम पर कार्य योजना तैयार करने की कार्यवाही गतिमान है।

भवदीया

(ज्योती पालनी)
अधिसासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक महोदय, शहरी विकास निदेशालय, देहरादून।
2. जिलाधिकारी/प्रशासक महोदय, नगर निगम, रुद्रपुर।
3. महाप्रबन्धक (नमामि गंगे) कुमार्क, उत्तराखण्ड पेयजल निगम, हल्द्वानी।
4. क्षेत्री प्रबन्धक, उत्तराखण्ड प्रदुषण बोर्ड, काशीपुर।
5. श्री मधु कान्त कोटियाल, सहायक अभियन्ता।

(ज्योती पालनी)
अधिसासी अभियन्ता

Estimate of Rudrapur Sewerage (I&D) Scheme (Kalvayi River) Under NAMAMI GANGE PROGRAMME

FORM-J (NMCG, GOI) - Option-I

ESTIMATE FOR I/D WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM			
S. No.	Description of Proposal	Estimated Amount (in lakhs Rs.)	Remarks
A	WORK TO BE CARRIED OUT BY UKPJN		
1	I&D Works		
1.1	Bank sewer on RHS	3569.67	
1.2	Bank Sewer on LHS	2755.53	
1.3	Rising Mains & Thrust Blocks	2367.53	
1.4	Collection Chambers/Inspection chambers	727.68	
1.5	Nala Tapping Arrangements	73.51	
1.6	Gabion Structure	8581.77	
1.7	Ghats-4 nos	99.09	
1.8	Trenchless crossings at 2 places of 30 m each (@ Rs. 50,000 per RM)	30.00	
1.9	Bridge for approach road to STP	94.48	
	Subtotal - (1)	18299.25	
2	Sewage Pumping Stations		
2.1	Civil Cost of 7 Nos ISPS and 1 TSPS	2879.82	
2.2	Electrical Cost of 7 Nos ISPS and 1 TSPS	220.64	
2.3	Mechanical Cost for 7 Nos ISPS and 1 TSPS	2463.63	
	Sub total - (2)	5564.10	
3	Sewage Treatment Plant - 54 MLD		
3.1	Civil	3431.46	
3.2	M&E & Instru./SCADA	4860.00	
3.3	Plant Roads - 6 m wide	143.12	
3.4	Storm Water Drain	51.77	
3.5	Landscaping	145.00	
3.6	Minitube well cum pumping plant	37.42	
3.7	Boundary wall	324.97	
3.8	Sludge handling plant incineration based	2528.00	
3.9	Approach road	82.10	
	Subtotal - (3)	11603.84	
	Total Capital Cost (1+2+3)	35467.18	
4	O&M Works Cost for 15 years	56358	
	Total O&M Cost - (4)	56358	
	Capital Work to be Carried out by UKPJN ---		
	Total A = (1)+(2)+(3)+(4)	91825	
B	WORK TO BE CARRIED OUT BY OTHER DEPARTMENT		
	Power Connection Charges	125.92	
	Transformer	7.79	
	Capital Work to be Carried out by Other	133.71	

	Department ----- Total B		
		Total A+B	91958.48
C	OTHER WORKS		
	Annual budget of Grievance Redressal and GAAP		100
	Public Awareness and Public participation		200
	Environmental Safeguards		40
		Total C	340
		Total A+B+C	92298
D	Centage charges on works to be carried out by UKPJN		
	Cost of project preparation @4% as per NGRBA		3687
	Cost of Supervision @4%		3687
		Total D	7373
		TOTAL (A+B+C+D)	99671
E	Rehabilitation and Resettlement Cost		
			122950
		GRAND TOTAL (A+B+C+D+E)	222621

Checked by

Prepared By

Recommended by

Computer
(E/M&E Civil)

AE Civil

AE E&M

EE (E&M)

EE Civil

Recommended By

Technically Approved by

Superintending Engineer
(Civil)Superintending Engineer
(E&M)Chief Engineer, Construction Circle
UK Peyjal Nigam

3. Financial Statement

Estimate of Rudrapur Sewerage (I&D) Scheme (Kalyani River) Under NAMAMI GANGE PROGRAMMEFORM- J (NMCG, GOI)

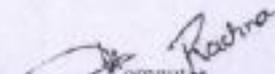
ESTIMATE FOR I/D WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM			
Sl. NO	Description of Proposal	Estimated Amount (In lakhs Rs.)	Remarks
A	WORK TO BE CARRIED OUT BY UKPJN		
1	I&D works		
1.1	Provision of Weir at Rampura	107.76	
1.2	Trunk Sewer for Shanti Nagar	355.63	
1.3	Rising Mains	577.04	
1.4	Nala Tapping Arrangements	40.76	
1.5	Bridge for approach road to STP	102.54	
1.6	Trenchless Crossing	19.97	
	Subtotal - (1)	1,203.69	
2	Sewage Pumping Stations		
2.1	Civil Cost of ISPS (1 no.) and TSPS	892.16	
2.2	Electrical & Instrumentation Cost of ISPS (1 no.) and TSPS	73.66	
2.3	Mechanical Cost for ISPS (1 no.) and TSPS	1,706.96	
2.4	Land Acquisition Cost for ISPS	64.63	
	Subtotal - (2)	2,737.41	
3	Sewage Treatment Plant - 115 MLD		
3.1	Civil Cost	13,199.25	
3.2	Mechanical Cost	5,249.39	
3.3	Electrical & Instrumentation Cost	1,419.13	
3.4	Road Works Plant	164.68	
3.5	Storm Water Drain	60.64	
3.6	Landscaping	6.41	
3.7	Lining of River Side Slope along STP site	16.67	
3.8	Minutube well cum pumping plant	14.80	
3.9	Boundary wall	3,839.60	
3.10	Sludge handling plant incineration based	4,490.32	
3.11	Approach Road	45.68	
	Subtotal - (3)	28,517	
	Total Capital Cost (1)+(2)+(3)	32,447.68	
4	O&M Works Cost for 15 years	52,302.62	
	Total O&M Cost - (4)	52,302.62	
	Capital Work to be Carried out by UKPJN — Total A = (1)+(2)+(3)+(4)	84,750.30	

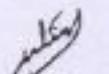
ESTIMATE FOR I/D WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM			
Sl. NO	Description of Proposal	Estimated Amount (in lakhs Rs.)	Remarks
B	WORK TO BE CARRIED OUT BY OTHER DEPARTMENT		
	Power Connection Charges	5.64	
	Transmission Line Charges	43.76	
	Capital Work to be Carried out by Other Department ----- Total B	49.40	
	Total A+B	84,799.70	
C	OTHER WORKS		
	Annual budget of Grievance Redressal and GAAP	100.00	
	Public Awareness and Public participation	200.00	
	Environmental Safeguards	39.70	
	Total	339.70	
	Total A+B+C	85,139.40	
D	Centage charges on works to be carried out by UKPJN		
	Cost of project preparation @4% as per NGRBA	3,401.01	
	Cost of Supervision (Contingencies) @4%	3,401.01	
	Total D	6,802.03	
	GRAND TOTAL (A+B+C+D)	91,941.43	

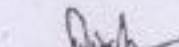
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AE Civil

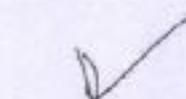

AE E&M

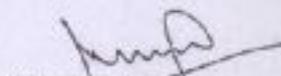

EE (E&M)


EE Civil

Recommended By

Forwarded by


Superintending Engineer
(Civil)


Superintending Engineer
(E&M)

Chief Engineer. (KUM AOM)
UK Peyjal Nigam

FSTP Plant (125 KLD)



Annexure-1

1. Details of Industrial units in IIE, Pantnagar with river discharge into River Kalyani/Begul (Type-1)

S.No	Industry Name & Address	Process/Industrial Effluent Treatment and Disposal			Disposal of Domestic Effluent/Sewage
		Gene-ration	Treatment system	Final Disposal of Treated Effluent	
1	Britannia Industries Ltd., Plot-1, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
2	Nestle India Ltd., Plot-1A, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
3	Lancer Food Products, Plot-2A, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
4	Haldiram Snacks Pvt. Ltd., Plot-2B, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
5	Parle Biscuits Pvt. Ltd. Plot-3, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
6	S.P. P. Food Products (P) Ltd. Plot-4, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
7	Dukes Products India Ltd. Plot-8, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
8	SPP galvanoplast, Plot-9, Sector-1	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

9	Ganesha Ecosphere Ltd., Plot 6,6A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
10	Obeetea Textiles Pvt. Ltd. Plot-1A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
11	Graffiti Exports, Plot-3, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
12	Dabur India Limited , Plot-4, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
13	Kusalaya International Limited, Plot-10, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
14	Khattri Aromas LLP, Plot-12,12A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
15	Radiant Polymers Pvt. Ltd., Plot-13A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
16	Interarch Building Products (P) Ltd. Plot-14,14A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
17	Neroflix Pvt. Ltd., Plot-15, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
18	Dabur India Limited, Plot-16, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
19	Radhu Products Pvt. Ltd., Plot-19, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

20	Prabha Engineers, Plot-21,21A, Sector-2	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
21	Goodwear Fashion Pvt. Ltd., Plot-1,2,3,4 Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
22	Fine biotics, Plot-5 Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
23	Parksons Packaging Ltd, Plot-8,9,10, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
24	Daffy Cosmetics Pvt. Ltd.Plot-11, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
25	SFC Foods Pvt. Ltd.,Plot-12, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
26	Deccan Healthcare Pvt. Ltd,Plot-13, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
27	Jovees Herbal Care, Plot-16, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
28	Ancia Biotech Limited, Plot 20, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
29	JMC Works Pvt. Ltd., Plot-21, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
30	Max Chem Pharmaceuticals Pvt. Ltd., Plot-22, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

31	Sushima Laboratories, Plot-23, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
32	J.R. Herbal Care, Plot-12, Sector-4	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
33	Bal Pharma Limited, Plot-1,2,3,69, Sector-4	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
34	Pankaj Gas Cylinders Limited, Plot-5,6,7, Sector-4	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
35	R V Enterprises, Plot-9B, Sector-4	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
36	Naari Pharma Pvt. Ltd., Plot-14,15,16,55,56,57, Sector-5	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
37	VHB Medisciences Limited, Plot-20,21,22,49,50,51, Sector-5	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
38	Aica Laminates India Pvt. Ltd, Plot-23,24,25,26,45,46,47,48, Sector-5	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
39	Emami Ltd., Plot-40,41, Sector-5	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
40	SLG Bright Wires, Plot-34, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
41	Wiretech Auto Industries, Plot-7, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

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42	Shri Krishna Industries , Plot-13, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
43	Khandelwal Laboratories Pvt. Ltd., Plot-20, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
44	Grandeur Agrotech Pvt.Ltd., Plot-22, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
45	Shivika Cosmetic India Pvt. Ltd., Plot-26, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
46	Auroville Labs Pvt. Ltd., Plot-27,28, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
47	Jainsons Healthcare, Plot-32, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
48	Steel Engineers, Plot-33, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
49	Pilot Industries Ltd, Plot-39,45,46,47,48,49, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
50	Goodwear Fashion Pvt. Ltd.,Plot-42,54,55, Sector-6	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
51	Orbit Industries, Plot-2, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
52	M.R TUBES PVT LTD, Plot-13, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

53	Sonama Natural's Pvt. Ltd., Plot-21, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
54	Shiva Enterprises, Plot-50, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
55	Mangla Tubes Pvt. Ltd., Plot-57,57A-1, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
56	Suryodaya Textiles Privated Ltd., Plot-59-63, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
57	Emkay Automobile Industries (P) Ltd., Plot-73-76, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
58	Shirdi Industris Ltd, Plot-1, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
59	Greenply Industries Ltd., Plot-2, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
60	Archidply Industries Limited, Plot-6A&7, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
61	Advik Hi-Tech Pvt. Ltd., Plot-7A, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
62	Eden Motors Pvt. Ltd., Plot-7F, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
63	Samaj Automotive, Plot-7I, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

64	Rama Ply & Laminates, Plot-8, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
65	C&S Himoina Pvt. Ltd., Plot-12A, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
66	Perfetti Van Melle India Pvt Ltd., Plot-14B, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
67	DSM India Pvt. Ltd., Plot-14C, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
68	Metalman Micro Turners, Plot-17, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
69	Sansera Engg. Pvt. Ltd., Plot-18, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
70	Roop Polymers Ltd., Plot-19, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
71	Varroc Engineering Pvt. Ltd., Plot-20, Sector-9	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
72	Lunax Auto Technologies Ltd., Plot-11A, 12, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
73*	Bajaj Auto Ltd., Plot-2, 10, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
74	Endurance Technologies Pvt. Ltd, Plot-3,7, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

75	Neel Metal Products Limited, Plot-4, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
76	Minda Industries Ltd., Plot-5, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
77	Aurangabad Electricals Ltd., Plot-6, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
78	Neel Metal Products Ltd., Plot-8, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
79	Minda Corporation Ltd. (Spark), Plot-9, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
80	Minda Corporation Ltd. (Spark), Plot-9A, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
81	Haritu Seating System Ltd./ Uno Minda Industries, Plot-11, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
82	Micro Turners, Plot-13, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
83	Suprajit Engineering Limited, Plot-14, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
84	Belrise Engineering Ltd., Plot-15, Sector-10	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
85	Devehhaya Industries (Uttarakhand), Plot-9, 61, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

86	Spicer India Ltd. (Dana Ananad India Ltd.), Plot-16,17, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
87	Mutual Industries Ltd. (Tata), Plot-18, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
88	M/s RSB Transmissions (I) Ltd., Plot-22,23, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
89	M/s Acey Engineering Pvt. Ltd., Plot-24B, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
90	M/s Jaihind Automotive Pvt. Ltd., Plot-24C, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
91	M/s Rane (Madras) Ltd., Plot-27, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
92	M/s Rane NSK Steering Systems Ltd., Plot-28, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
93	M/s. NRB Bearing Limited, Plot-33, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
94	Tyood Autotech Pvt Ltd., Plot-34,35, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
95	Mahabal Auto Ancillaries P. Ltd., Plot-47, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
96	M/s Imperial Auto Industries Ltd., Plot-48, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

97	M/s Jai Suspension Systems Ltd., Plot-50A, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
98	Star Auto Industries Pvt. Ltd., Plot-50 B, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
99	M/s Lumax Industries Ltd., Plot-51, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
100	Badve Engineering Ltd., Plot-52, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
101	M/s Lucas TVS Ltd., Plot-55, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
102	M/s Sundram Fasteners Limited, Plot-60, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
103	M/s New Allenberry Works, Plot-62, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
104	M/s Tata Auto Comp System Ltd., Plot-66, Sector-11	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
105	Jainsons Herbo Labs Pvt. Ltd., Plot-6, Sector-IIDC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
106	Makmaul Laboratories Pvt.Ltd., Plot-8, Sector-IIDC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
107	Polar Auto & Engg. Industries Pvt. Ltd., Plot-33, Sector-IIDC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

108	Mac Personal Care Pvt. Ltd., Plot-37, Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
109	Maxima Solutions, Plot-56, Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
110	Himalayan Autoera (I) Pvt. Ltd., Plot-60, 61, 67,68, Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
111	P.L.G. Pharmaceuticals Pvt. Ltd., Plot-89 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
112	Aries Drugs Pvt. Ltd., Plot-90 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
113	Tufbros Formulations,Plot-91 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
114	M/s. Maxmed Lifesciences Pvt. Ltd.,Plot-54,55 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
115	M. R. Tubes Pvt. Ltd., Plot-3 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
116	Komal Metal Finishers, Plot-25 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
117	Autocomp Corporation Pause Private Limited, Plot-43 , Sector-IIIC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
118	Neel Metal Products Limited, Plot-1A,22, Sector-ITBT	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal

119	Ashok leyland Limited, Plot-1A, Sector-12	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
120	Sure For Cure Formulations (India) Pvt. Ltd., Plot-13, Sector-IIDC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
121	Tirumala Fasteners Pvt. Ltd, Plot-17, Sector-12	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
122	Sushima Laboratories, Unit-2 Plot-23, Sector-3	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
123	DwarFish Pharmaceuticals, Plot-8, Sector-7	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
124	Hindustan Zinc Ltd., Plot-3, Sector-14	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
125	Feezo Chem Formulation Pvt. Ltd., Plot-59,66, Sector-IIDC	Yes	Inhouse ETP upto tertiary treatment and further connected with CETP for final treatment/disposal	Treated effluent is discharged into River Kalyani/Begul after treatment through CETP	Septic tank/STP connected with CETP for final disposal
126	Roquette India Pvt. Ltd., Plot-12, Sector-9	Yes	Inhouse ETP upto tertiary treatment	Treated effluent is discharged into River Kalyani/Begul	Inhouse STP
127	FAB Faur Technoplast, Plot-8, Sector-4	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
128	Bhavani Industries LLP, Plot 44, Sector-5	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
129	TVS Srichakra Limited II, Plot-17,18,19,52,53,54, Sector-5	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
130	Automotive axles Ltd, Plot-3, Sector-ITBT	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

131	Shirdi Organics Pvt. Ltd., Plot-47, Sector-IIIC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
132	Roots Corporation, Plot-1, Sector-Commercial	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
133	Steel Bird International, Plot- 62,69, Sector-IIIC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
134	Chawla Auto Components, Plot-39,41, Sector-IIIC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
135	Yazaki India Pvt. Ltd., Plot- 78, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
136	ALF Engineering Pvt.Ltd., Plot-74A, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
137	Ashoka Metal Industries, Plot-31, Sector-IIIC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
138	M/s Automotive Stampings & Assemblies Ltd., Plot-71, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
139	M/s Adient, Plot-68, Sector- 11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
140	M/s Bhavani Industries, Plot- 65, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
141	M/s Shriram Foundry Ltd., Plot-32, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
142	M/s Anusaya Auto Press Parts Pvt Ltd, Plot-53,54, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
143	M/s. Pricol Limited, Plot-45, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
144	M/s Pricol Engineering Industries Ltd, Plot-49, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
145	M/s. Shivani Locks Pvt. Ltd., Plot-44, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

146	M/s Dali and Sameer Eng. Pvt. Ltd., Plot-43, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
147	M/s DVS Industries Pvt. Ltd., Plot-42, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
148	M/s. Mantri Metallics Pvt. Ltd., Plot-31, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
149	Bajaj Motors Ltd., Plot-36 A, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
150	Autocomp Corporation Panse Private Limited, Plot-37,38, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
151	M/s Bajaj Motors Limited Ind., Plot-41, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
152	M/s Ultra-tech Suspensions Pvt. Ltd., Plot-29, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
153	Supreme Non woven Industries Pvt. Ltd, Plot-21 A, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
154	M/s Supreme - Treves Pvt. Ltd., Plot-21, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
155	Shrinivas Engineering Works, Plot-14, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
156	India Forge & Drop Stamping Ltd., Plot-15, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
157	KLT Automotive and Tubular Products Ltd., Plot-20, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
158	Panorama Automotive Indl. Pvt. Ltd., Plot-10, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
159	Interface Microsystem, Plot-11, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
160	Mayur Industries Ltd., Plot-7, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

161	Autoline Industries Ltd., Plot-8, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
162	M/s Cast Master, Plot-63, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
163	Sankar Sealing Systems P. Ltd., Plot-3, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
164	Miter & Miter Engineers Pvt. Ltd., Plot-4, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
165	Autoline Industries Ltd., Plot-5,6 Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
166	Autolite Mfg. Limited, Plot-13, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
167	Autocomp Corporation Panse Private Limited., Plot-39, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
168	Mahindra CIE India Ltd, Plot-2, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
169	Universal Comfort Products Pvt. Ltd., Plot-1, Sector-10	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
170	Om Enterprises, Plot-21A, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
171	L.G. Balakrishnan & Bros Limited, Plot-16, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
172	Schneider Electric IT Business India Pvt Ltd, Plot-7B & 7C, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
173	SBR Auto Components Pvt. Ltd., Plot-7D, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
174	Mahalaxmi Polypack Pvt. Ltd., Plot-3A,3B,3C,3D, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
175	Phoenix Engineering, Plot-51,52,53, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

176	GPM Enterprises, Plot-54,55, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
177	Emsun Power Innovation Pvt. Ltd., Plot-80,81, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
178	Voltas Limited (Unit-I), Plot-1-5, Sector-8	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
179	BCH Electric Ltd., Plot-64-68, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
180	Harsuk Technologies Pvt. Ltd., Plot-3, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
181	NSR Lumen Tech Pvt Ltd, Plot-52,53, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
182	Caparo Engineering, Plot-57, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
183	Windals Precision Pvt. Ltd., Plot-62, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
184	Shiva Universal Manufacturing & Services Pvt. Ltd., Plot-67, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
185	Unimax International, Plot-1, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
186	Auto Ignition Limited, Plot-17,18, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
187	Singla Forging, Plot-41, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
188	Amberpr technoplast india pvt ltd, Plot-43, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
189	Abhipriya business (India) Pvt. Ltd., Plot-9, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
190	SINGLA FORGING -UNIT-II, Plot-3,4, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

191	Luman Industries Ltd., Plot-26, Sector-3	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
192	Creative Propack Ltd., Plot-34,35,36, Sector-3	No	Not applicable	Not applicable	Septic tank/STP connected with CETP for final disposal
193	ZF Commercial Vehicle Control System India Ltd., plot-11, Sector-4	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
194	Kasi Light & Electronics Pvt. Ltd., Plot-14, Sector-3	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
195	Bansal Dia Casting, Plot-22A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
196	Manjushree Techno Pack Ltd. Plot-22B,23,23A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
197	S.I. Auto Pack, Plot-20, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
198	AVS Lighting Solutions, Plot-15A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
199	PP auto innovators, Plot-17, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
200	Interpump Hydraulics India Pvt. Plot-3A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
201	Titan Industries Ltd., Plot-10A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
202	Titan Industries Ltd., Plot-10B, 10C, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
203	TVS Srichakra Limited, Plot-7, Sector-1	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
204	Geeta Industries Pvt. Ltd., Plot-2, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
205	Signode India Ltd., Plot-13, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

206	Sai Enterprises, Plot-23B, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
207	Anusaya Auto Press Parts Pvt. Ltd., Plot-5, Sector-3	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
208	Garg Industries, Plot-15, Sector-3	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
209	Well Pack Industries, Plot-18, Sector-3	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
210	Castlite Industries, Plot-4, Sector-4	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
211	Delta Power Solutions Pvt (India) Ltd., Plot-11B, 12, 13A, 37B, 38, 39A, Sector-5	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
212	V-Guard Consumer Products Ltd., Plot-1,2,27,28, Sector-5	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
213	Maini Scaffold Systems, Plot-1,1A,2, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
214	Essar Packaging Pvt. Ltd., Plot-5, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
215	Mohit Rubber Foam (India) Pvt. Ltd., Plot-6, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
216	Adinath Forging Pvt. Ltd., Plot-8, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
217	Banco Products (India) Limited, Plot-11, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
218	Autotech Engineers & Suppliers, Plot-12, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
219	Metaux accuratch, Plot-31, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
220	Best Quality Fastners, Plot-36, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

221	TKT Plasto Moulders & Engineers, Plot-50, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
222	Shakti Packaging, Plot-56, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
223	Unimax International -II, Plot-58,59, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
224	Craftsmen, Plot-60, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
225	Somani Foods, Plot-63, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
226	Bonsai Udyog, Plot-68, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
227	Ado Conmat India, Plot-68A, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
228	Mitter Fastners , Plot-69, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
229	Right Tight Fastners Pvt. Ltd., Plot-70, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
230	India Forge EV Private Limited, Plot-71,72, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
231	Sudtrac Linkage Pvt Ltd., Plot-73, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
232	Shri Krishna engineering, Plot-38, Sector-6	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
233	Khandelwal Industries, Plot-9, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
234	Karuna Enterprises, Plot-11, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
235	Hindustan Fasteners Pvt Ltd. , Plot-20, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

236	Citizen Exports, Plot-23, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
237	Parvatesh Packaging, Plot-25, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
238	Oxford Plast India Pvt. Ltd., Plot-31, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
239	Anand Precision Works, Plot-33, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
240	Ching Enterprises, Plot-34, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
241	Savvak Engineering Innovation Pvt. Ltd., Plot-42, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
242	AVS Lighting Solutions, Plot-43,44, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
243	Indian Ink & Chemical Industries, Plot-45, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
244	Om Industries, Plot-46, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
245	Surya Polypet Pvt. Ltd., Plot-47, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
246	MYRA TECHNO PACKERS PRIVATE LIMITED, Plot-47A, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
247	Sudrstack Linkage Pvt. Ltd., Plot-48,49, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
248	Maple Packaging & Logistics, Plot-56, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
249	Empathy Pharmaceuticals, Plot-77, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
250	Rajhans Pressing, Plot-78,79, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

251	Eco Pot Industries LLP, Plot-85, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
252	Tulip Diagnostic Systems Pvt. Ltd. , Plot-86, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
253	TVL Engineers PVT LTD, Plot-5, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
254	Aurangabad Auto Engg. Pvt. Ltd., Plot-7H, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
255	SM Chemtech Pvt. Ltd., Plot-21B, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
256	TM Automotive Seating System Pvt Ltd., Plot-1C, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
257	Tata Toyo Radiator Ltd, Plot-30, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
258	Federal Modegal Goetz India Limited , Plot-46, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
259	M/s Tata Steel Processing and Distribution Ltd., Plot-57, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
260	M/s Natesan Synchrocones Pvt. Ltd., Plot-67, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
261	M/s Tata Ficos Automotive Systems Ltd., Plot-69, Sector-11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
262	Puritech, Plot-23, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
263	Kamal Industries, Plot-1, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
264	Viney Corporation Pvt. Ltd., Plot-7, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
265	Abfahrt Solutios, , Plot-11, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

266	Perfect Sales Corporation, Plot-12, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
267	P.G. Copy Box Industries, Plot-29, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
268	Jupiter Gases Pvt. Ltd., Plot-38, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
269	Sikand Limited, Plot-44,44A,45, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
270	Omega Icehill Pvt Ltd, Plot-49, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
271	Polyhose India Pvt Ltd., Plot 50,51, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
272	Himalayan Autoera (I) Pvt. Ltd., Plot-61,68, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
273	Dev Bhoomi Polymers (P) Ltd., Plot-86, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
274	Himalaya Polytech Pvt. Ltd., Plot-93,94, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
275	MSS filtration engg process Pvt Ltd, Plot-95, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
276	Jai Durga Packers, Plot-96, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
277	M/s. Chhabra Gas Suppliers, Plot-48A, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
278	Transcon Power Pvt. Ltd, Plot-4, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
279	Transcon Power Pvt. Ltd. II, Plot-2&10, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
280	Kapil Enterprises, Plot-24, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

(Handwritten marks)

280	Source Automotive Parts, Plot-30, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
282	Lal Ji Gopinath Ji Industries, Plot-34, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
283	Maa Padmawati Steels, Plot-85, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
284	Balaji Plastic Industries, Plot-4E, Sector-ITBT	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
285	Jiwan Plasto Metals Corporation, Plot-4F, Sector-ITBT	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
286	Shri Sai Industries, Plot-4B, Sector-ITBT	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
287	Bihani International Pvt. Ltd., Plot-16, Sector-ITBT	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
288	Supreme Rollforms Pvt. Ltd., Plot-72, Sector 11	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
289	Alluce Pharmaceutical Pvt. Ltd., Plot-18, Sector-IIDC	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
290	AMPP Auto Inovators, plot-9, Sector-1	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
291	Obeetee Textiles Pvt. Ltd., Unit-2, Plot-1A, Sector-2	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
292	Samaj Automotive Pvt. Ltd., Plot-7I, Sector-9	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal
293	Kalki Udyog, Plot-16, Sector-7	No	Not Applicable	Not Applicable	Septic tank/STP connected with CETP for final disposal

Annexure-II

2. Details of Industrial Units in IIE, Pantnagar (District-U.S.Nagar) with disposal/discharge of treated effluent within premises (Type-2)

S.No	Name of Unit	Process/Industrial Effluent treatment and Disposal			Disposal of Domestic Effluent/Sewage
		Gene-ration	Treatment system	Final Disposal of Treated Effluent	
1	Digvijay Plastics And Allied Products Pvt. Ltd. Plot-73A, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Cooling tower makeup/Horticulture activities	Septic tank/Soak pit
2	Pilco Healthcare Pvt. Ltd Plot-28, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Horticulture activities	Septic tank/Soak pit
3	JVM Industries Plot-31, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in process application	Septic tank/Soak pit
4	Penam Pharmaceuticals Private Ltd. Plot-40, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Horticulture activities	Septic tank/Soak pit
5	Sun India Pharmacy Pvt. Ltd. Plot-44, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Horticulture activities	Septic tank/Soak pit
6	Tosc International (P) Ltd. Plot-47, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Horticulture activities	Septic tank/Soak pit
7	GS Pharmbutor Pvt. Ltd. Plot-58, 59, 66, 67, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
8	Karolla Lighting Pvt. Ltd. Plot-69A,70, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
9	Henkel CAC Pvt Ltd Plot-71,72, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
10	Ramjeet & Sons Plot-40C, Sector-3	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
11	Gold Bakers And Confectioners Plot-68 A3, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit

12	Vega Auto Asseseries Plot-22, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
13	Sam Foods Pvt Ltd Plot-20, 21, 30, 31, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Horticulture activities	Septic tank/Soak pit
14	Parksons Packaging Ltd Plot-23, 24,25,26, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
15	Vega auto Accessories Pvr. Ltd. Plot-38, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Cooling tower, Horticulture activities	Septic tank/Soak pit
16	Narayan Industries Plot-45,52 Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
17	Eurasia Doordevices Plot-41, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
18	Fincure Pharmaceuticals Ltd Plot-42, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in InHouse application i.e Horticulture activities	Septic tank/Soak pit
19	Rane TRW Steering Systems Ltd. Plot-46, 47, 48, 49, 50, 51, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
20	Bisleri International Pvt. Ltd. Plot-55,65, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
21	CG Foods India (P) ltd. Plot- 77, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	STP, Treated water is utilized in Gardening purpose within premises.
22	Huhtamaki PPL Ltd. Plot-70, 71, 72, 73, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	STP, Treated water is utilized in Gardening purpose within premises.
23	Sarita Handa Exports Pvt Ltd. Plot- 78, Sector-4	Yes	In House ETP upto tertiary treatment	Recycle into process application.	STP, Treated water is utilized in Gardening purpose within premises.
24	Sapna Engineering Solutions Pvt Ltd (Unit No. 2) Plot- 57 B, Sector-	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
25	IVAX Paper Chemicals Ltd. Plot- 7G, Sector-9	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
26	Savya Pharmaceuticals Plot-5A-4, Sector-9	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
27	Tata Motors Plot-1, Sector-11	Yes	In House ETP upto tertiary treatment with UF & RO	Zero Liquid Discharge (ETP treated water completely utilized into Process application)	STP, Treated water is utilized in Gardening purpose within premises.
28	Vega Auto Asseseries Pvt. Ltd., Plot-20,21, Sector-4	Yes	In House ETP upto tertiary treatment	Utilized in Inhouse application i.e Horticulture activities	Septic tank/Soak pit

29	Sheetal Enterprises, Plot no.-CP-26, Sector-City Park	Yes	In House ETP upto tertiary treatment	Recycle into process application.	Septic tank/Soak pit
30	M/s. Om Logistic Ltd., Plot-24C, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
31	Madhubala Verma, Plot-27A, 27B, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
32	M/s Techno Industries, Plot-28A, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
33	P.B & Company, Plot-28A, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
34	M/s EMDET Jameshpur Pvt Ltd, Plot-26, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
35	A. V. R Enterprises, Plot-21C, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
36	V.M.F. Engineers, Plot-24D, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
37	Drink Tek LLP, Plot-25A, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
38	Shubham Engineering Works Plot-40A, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
39	Prosys Engineers Pvt Ltd Plot-68B, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
40	Pearl Polymers Ltd. Plot-45,45A, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
41	VMP Auto Fastners Pvt. Ltd. Plot-68B-1, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
42	Supertech Engineers Plot-27, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
43	Kruger Metaform Plot-29, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
44	Kalakriti Infotech Pvt. Ltd. Plot-30, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
45	Sumedh Tools Pvt. Ltd Plot-32, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
46	Tulip Diagnostic Systems Pvt. Ltd. Plot-33, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
47	U. P. Telelinks Ltd. Plot-37,38,39, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit

48	Ambashakti Glass India Pvt. Ltd. Plot-41, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
49	Siddharth Alloys Plot-43, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
50	Trend Setter Plot-46, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
51	Bhushan Power Steel Ltd. Plot-48, 49, 50, 51, 52, 53, 54, 55, 56, 57	No	Not applicable	Not applicable	Septic tank/Soak pit
52	Special Cables Pvt. Ltd. Plot-60, 61, 62, 63, 64, 65 Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
53	Roca Bathroom Products(Pvt)Ltd. Plot-68,69-B, Sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
54	Dipin Chemical Pvt. Ltd. Plot-17, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
55	Gluegum Colour Process Pvt. Ltd. Plot-18, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
56	Rudrapur Precision Industries Plot-33, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
57	Systetic Metaling Plot-62 D, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
58	Model Industries Plot-62 E2, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
59	Semwal Engineering Co. Plot-62 E3, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
60	Indaqua Engineers And Consultants Pvt. Ltd. Plot-62 B, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
61	R. K. Auto Component Industries Plot-62 D 1, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
62	S. M. Technosales(Pvt.)Ltd. Plot-62 A, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
63	RNA Auto Industries Pvt. Ltd. Plot-68 A1, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
64	Pragati Udyog Plot-62 A1, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
65	Chitra Handicraft Plot-68 A-4, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
66	Triveni Towers Pvt. Ltd. Plot-10, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit

67	J.R. Herbal Care Plot-12, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
68	General Medical Equipments Plot-14, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
69	Eminent Power Friends Equipment Compamny Pvt Ltd Plot-14A,15,	No	Not applicable	Not applicable	Septic tank/Soak pit
70	Girnar Industries Plot-16, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
71	Vivoxo Technologies Pvt. Ltd. Plot-19, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
72	Meera Industries Plot-27, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
73	The Vending Company Prop (Sahoul Khurana) Plot-28, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
74	Priyadarshi Print-o- Pack Plot-29, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
75	Innovative Tech Pack Ltd. Plot-32, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
76	Harita Seading System Ltd. Plot-35, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
77	Quede Exports Plot-34, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
78	Ram Kumar Industries Pvt. Ltd. Plot-36, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
79	Omega Ice Hills Pvt Ltd Plot-37, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
80	Premier Pin Industries (Unit-II) Plot-38 A, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
81	Shyam Rai Ecopack Inc Plot-39, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
82	D. P Garg Son & Company Plot-40, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
83	Pioneer polyleathers Pvt. Ltd. Plot-43,44 & 53,54, Sector-4	No	Not applicable	Not applicable	STP, Treated water is utilized in Gardening purpose within premises.
84	Time Technoplast Ltd., Unit-2 Plot-56,64, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
85	Time Technoplast Ltd. Plot-57,63, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit

86	APPL Industries Limited Plot-58, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
87	AAAS Enterprises Plot- 59 A-5, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
88	Vijay Engineering Industries Plot-59A6, 59A7, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
89	Nikhil R Auto Plot-59 A- 1, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
90	A. P. Auto Innovators Plot-59A-2 & 59A-3, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
91	Globe Precision Industries Pvt. Ltd Plot- 60, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
92	P. P. Auto Innovators Plot-61, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
93	APN Auto Innovators Pvt. Ltd. Plot-62, Sector- 4	No	Not applicable	Not applicable	Septic tank/Soak pit
94	Hightech Engineering Plot-62 E-1, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
95	Radha Madhav Corporation Ltd. Plot-66, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
96	Narayan Creation Plot- 68, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
97	Technometals Plot- 68 A- 2, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
98	Shanti Coils & Refrigeration Equipment Pvt. Ltd. Plot- 57 A,	No	Not applicable	Not applicable	Septic tank/Soak pit
99	Ambica Industrial Gases Plot- 5 A-1, Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
100	Devbhumi Polymers Plot- 5 B-2, Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
101	Maicoti & Associates Catering Services Pvt. Ltd. Plot- 5B-7 & 5B-8,	No	Not applicable	Not applicable	Septic tank/Soak pit
102	Shiba Comp Pvt. ltd Plot- 6B, Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
103	Narendra Precision Fastners Plot- 7E, Sector- 9	No	Not applicable	Not applicable	Septic tank/Soak pit
104	BST Textiles Mills Pvt. Ltd. Plot- 9, Sector-10	No	Not applicable	Not applicable	STP. Treated water is utilized in Gardening purpose within premises.

105	SAG Rubber Industries Plot- 32, IIIC	No	Not applicable	Not applicable	Septic tank/Soak pit
106	Prazise Technologies Pvt. Ltd. Plot- 7A , Sector- 2	No	Not applicable	Not applicable	Septic tank/Soak pit
107	Remal Dass Ram Lal Plot- 5 B-3 , Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
108	Vijay Engineering Industries Plot- 59 B-1 , Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
109	Dighvijay Plastics and Allied Products Pvt. Ltd. Plot- 59 B, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
110	Radheshyam tool and design Plot- 5B-1, Sector- 9	No	Not applicable	Not applicable	Septic tank/Soak pit
111	Vinita Metal Pvt. Ltd. Plot 5B-4,5B-5, Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
112	Kiran Rawat Plot-5B-6, Sector-9	No	Not applicable	Not applicable	Septic tank/Soak pit
113	Manuraj Tooling Technologies Pvt. Ltd. Plot-62 E-5, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
114	Jai Mata di Plot-21 B, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
115	Luman Marketing Plot- 25, Sector-2	No	Not applicable	Not applicable	Septic tank/Soak pit
116	Adyani Manufacturing LLP Plot- 24, 25, Sector- 6	No	Not applicable	Not applicable	Septic tank/Soak pit
117	Adarsh Polypack Plot- 37, Sector-6	No	Not applicable	Not applicable	Septic tank/Soak pit
118	STEELBIRD INTERNATIONAL Plot- 61, Sector-6	No	Not applicable	Not applicable	Septic tank/Soak pit
119	Pritpal Singh & Co. Plot- 64, Sector-6	No	Not applicable	Not applicable	Septic tank/Soak pit
120	Hardev Batteries Plot- 65, Sector-6	No	Not applicable	Not applicable	Septic tank/Soak pit
121	Unique Techno Solutrions Pvt Ltd. Plot- 14,15,16 Sector-6	No	Not applicable	Not applicable	Septic tank/Soak pit
122	Jiwan Plasto Moulds Corporation Plot- 26, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
123	M/s Ganpati Gases Plot- 82, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit

124	Shree Balaji Industries LLP Plot- 12, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
125	Gadget Box Retail. Plot- 14, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
126	Hemant Industries Plot- 29, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
127	Roshan Industries Plot- 37, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
128	Shri Ganesh Glass Industries Plot- 72, Sector-7	No	Not applicable	Not applicable	Septic tank/Soak pit
129	Shakti Polymers Plot- 13A, Sector-10	No	Not applicable	Not applicable	Septic tank/Soak pit
130	Shanu Enterprises Plot- 16, IIDC	No	Not applicable	Not applicable	Septic tank/Soak pit
131	Puri Electronics Pvt Ltd. Plot- 53, IIDC	No	Not applicable	Not applicable	Septic tank/Soak pit
132	Om Sai Motor Industries Plot- 64, IIDC	No	Not applicable	Not applicable	Septic tank/Soak pit
133	Apex Industries Plot- 15, IIDC	No	Not applicable	Not applicable	Septic tank/Soak pit
134	Rudrapur Tubes India Pvt Ltd. Plot- 57, IIDC	No	Not applicable	Not applicable	Septic tank/Soak pit
135	Savvy Engineering Plot- 4C, ITBT	No	Not applicable	Not applicable	Septic tank/Soak pit
136	Nuziveedu Seeds Pvt. Ltd. Plot- 1,2, ITBT	No	Not applicable	Not applicable	Septic tank/Soak pit
137	Salasar Synthetics Plot- 9A, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
138	Biolastic India Pvt. Ltd, Plot-46, sector-3	No	Not applicable	Not applicable	Septic tank/Soak pit
139	Luman Inovations Pvt. Ltd., Plot-58, Sector-4	No	Not applicable	Not applicable	Septic tank/Soak pit
140	Luminous power Technologies Pvt. Ltd, Plot-CP-17, Sector -city	No	Not applicable	Not applicable	Septic tank/Soak pit
141	SV Plastic and Metals Pvt. Ltd., Plot-7E, Sector- 9	No	Not applicable	Not applicable	Septic tank/Soak pit
142	Mahalakshmi Polypacs, Unit-2, Plot-62 A1, Sector 4	No	Not applicable	Not applicable	Septic tank/Soak pit

243 SFI Assembling, Plot-6B, Sector-1	No	Not applicable	Not applicable	Septic tank/Soak pit
244 Deep Steels, Plot-6C, Sector-1	No	Not applicable	Not applicable	Septic tank/Soak pit
245 Shree Krishna Vanaspati Industries, Plot-6A, Sector-1	No	Not applicable	Not applicable	Septic tank/Soak pit

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Annexure-III

3. Details of Industrial units outside the HIE, Pantnagar (Within the catchment area of River Kalyani/Begul)

S.No	Industry Name & Address	Process/Industrial Effluent treatment and Disposal			Disposal of Domestic Effluent/ Sewage
		Gene-ration	Treatment system	Final Disposal of Treated Effluent	
1	Bharat Heavy Electricals Limited, Component Fabrication Plant, Kichha Bypass Road, Rudrapur, Distt. U.S. Nagar	Yes	In House ETP upto Tertiary treatment	recycled into process application	Septic Tank/Soak pit
2	Singh Traders, Vill-Lohari, Gangapur, Rudrapur, Distt. U.S. Nagar	Yes	In House ETP upto Tertiary treatment with UF,RO and ATFD	Zero Liquid Discharge	Septic Tank/Soak pit
3	Agrawal Highway Motors, Kids Planet School Road, Behind Gola Ganpatl, Rudrapur, Distt. U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
4	Allied Waste Service, Village - Fulsunga P.O. - Transit Camp, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
5	ALP Aeroflex India Private Limited, Khasra No-89/2, 83/9, Village-Fazalpur Mahraula, Bilaspur Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
6	Amit Autocars Pvt. Ltd., Plot no.-43, Ward no.-12, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
7	Amit Autowheels Pvt. Ltd.,Fazalpur Mahraula, Opposite AN JHA College Rampur road, City-Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
8	Ansh Modling, Teen Pani, Kichha Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
9	Asa Automotive, Fulsunga, P.O-Transit Camp, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
10	Balaji Auto Links, B 8, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
11	Chauhan Polymers, khasra no. 104 min-vill-Phulsunga, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
12	Dashmesh Polymers, Khasra no.-252, Phulsungi road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
13	Eltek Industries,Teen Pani, Shukla Farm, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
14	Essem Auto Electricals Pvt. Ltd,B 12, Industrall Estate, Kichha Bypass Road, Rudrapur,Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
15	Geet Polymers, 3, Industrial Area, Kichha Road, Rudrapur,Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit

16	Goodluck India Ltd., Shri Shyam Baba Rice Mill Compound, Kichha bye pass road, Industrial Area, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
17	Gupta Steel Works, B-13, Industrial Area, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
18	Hindustan Traders, Kh.no.-619/1, Teen Paani, Kartarpur road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
19	Jai Gurudev Industries, C-19/20, Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
20	Jai Isht Dev Industries, Village-Bagwara, Kichha road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
21	Jairaj Global, Plot no. B-22, Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
22	Janitor Therapeutics, khet no-56-vill-Phulsunga, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
23	Kamdhenu Rice Mill, Kh. No.-339/1/3, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
24	Kumar Autowheels Private Limited, 7/1, Kichha Bypass Road, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
25	Leftover Industries, 279, Near Shiv Shakti Dharma Kanta, Village- Fulsunga, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
26	Lumax Ancillary Limited, Kichha Road, Teenpani, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
27	M/s Paxton Industries, Khasra No. 56, Fulsunga, Near Shiv City Colony, Teen Pani Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
28	M/s Ramdas Enterprises, Kh. No.-443/1,2,3,4, Near Mandi, Kichha Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
29	M/s Sukhmani Plastics, Ground Floor, A-160, near Gurudwara, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
30	Mahi Enterprises, Khasara No. - 86, Shukla Farm, Kartarpur Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
31	Manav Plastic, Plot no. 20/1, Industrial Area, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
32	Mars Industries, Khasra No-193-Village-Fulsungi, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
33	M/s Emonte Enterprises, Plot no.-12, Khet no-212/1,vill.- Fulsungi, Ganga pur road, Gangapur Road, Fulsungi, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
34	Nainital Traders, khasra number -310, Fulsunga, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
35	Nishant Packaging, khata-405-vill-phulsungi, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit

36	Washill Coaters LLP, plot no .1 and 2 ,Industrial area, Kichha road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
37	Om Bapu Agro Industries, Khasra No. - 133 Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
38	Pashu Ahar Nirman Shala, Near BHEL, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
39	Pashupati Nath Bhoja Prasad, 8/2, Industrial Area, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
40	R and N Techauto Industries Pvt Ltd, Plot No. - 84, Fulsungi, Gangapur Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
41	Sai Industries, Plot no.-9/2, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
42	Sai Automotive Ltd., 11 A, Tehsil: Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
43	Satyadev Industries, 06, Phulshunga Tehsil: Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
44	Shree Industries, Khasra No.101-Village-Fulsungi, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
45	Shree Subh Poly Plast(Unit-II), khasra no-15/1-vill-fusungi, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
46	Shree Trupati Enterprises, Kh. No.-619/1, Teenpani, Kartarpur road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
47	Siddique Traders, Kh No- 619/1, 628/1, Kartarpur Road, Teenpani, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
48	Sidi India Pack Pvt. Ltd., Ram Garden, Shimla Bahadur, Transit Camp, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
49	Singh Plastotech Industries, Vill-Bhagwanpur, Kashipur road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
50	Soltex Petro Products Limited, Plot No. C 10 and 11, Industrial Estate, Kichha By Pass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
51	Universal Plastics, Plot No. 611/1/3min, Near Nexa Showroom, Kichha By Pass Road, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit
52	V Stich, Khasara No. - 287 Min., Village - Fulsunga, PO - Transit Camp, Rudrapur, Distt.-U.S. Nagar	No	Not Applicable	Not Applicable	Septic Tank/Soak pit



Regional Office
 Uttarakhand Pollution Control Board
 Chamunda Complex Ramnagar road
 Kashipur-Uttarakhand

Analysis Report – Industrial Effluent

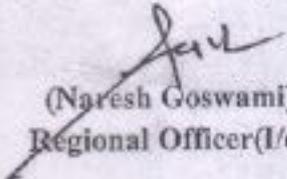
Report No. : ROK/ Lab-131/Eff- 11/2024-2025
 Name of Industry : M/s Ramky Infrastructure Ltd.(CETP Pantnagar)
 Sector-IIIDC, IIE, SIDCUL Pantnagar (U.S.Nagar)
 Sample Collected by : Mr. Neeraj Kathait (JRF) & Mr. Dhani Ram (JLA)
 Date of collection of sample : 17/05/2024
 Date of completion of analysis: 20/05/2024
 Sampling Point : CETP-Outlet

Test Results

Parameters	Value	Test Method
pH	7.94	APHA 4500-H'B
Total Suspended Solids (mg/L)	52	APHA 2540 D
Total Dissolved Solids (mg/L)	1056	APHA 2540 C
BOD (mg/L)	18	IS 3025 (Part 44)
COD (mg/L)	84	IS 3025 (Part 58)


 (Neeraj Kathait)
 Junior Research Fellow


 (Sunil Kumar Arya)
 Asst. Environment Engineer


 (Naresh Goswami)
 Regional Officer(I/c)



Regional Office
Uttarakhand Pollution Control Board
Chamunda Complex Ramnagar road
Kashipur-Uttarakhand

Analysis Report – Industrial Effluent

Report No. : ROK/ Lab-131/Eff-10/2024-25
 Name of Industry : M/s Ramky Infrastructure Ltd.(CETP Pantnagar)
 Sector-IIIDC, IIE, SIDCUL Pantnagar (U.S.Nagar)
 Sample Collected by : Mr. Neeraj Kathait (JRF) & Mr. Dhani Ram (JLA)
 Date of collection of sample : 17/05/2024
 Date of completion of analysis: 20/05/2024
 Sampling Point : CETP-Inlet

Test Results

Parameters	Value	Test Method
pH	6.68	APHA 4500-H'B
Total Suspended Solids (mg/L)	272	APHA 2540 D
Total Dissolved Solids (mg/L)	910	APHA 2540 C
BOD (mg/L)	215	IS 3025 (Part 44)
COD (mg/L)	640	IS 3025 (Part 58)

(Neeraj Kathait)
Junior Research Fellow

(Sunil Kumar Arya)
Asst. Environment Engineer

(Naresh Goswami)
Regional Officer(I/c)



CENTRAL LABORATORY
UTTARAKHAND POLLUTION CONTROL BOARD

46 - B-IT Park, Sahasradhara Road, Dehradun

Email id - clukpcb@gmail.com

Test Report

Test report no: : CL/05/ROK/IW/001

Code allotted: : LKPCB/CL/05/24/ROK/IW - 01

Name & address of industry: : M/s CETP, SHDCUL, Pantnagar, Udham Singh Nagar

Sampling point: : CETP Inlet

Type of sample: : Grab

Sample collected by: : Mr. Neeraj Kathait (Junior Research Fellow)
Mr. Dhaniram (Junior Lab Assistant)

Quantity & Packing: : 500 ml
(HDPE/LDPE/P/G/Any Other) : LDPE Jerrican

Date of sample collection: : 17.05.2024

Date of sample receipt in the laboratory: : 18.05.2024

Duration of analysis: : 18.05.2024 - 26.06.2024

Date of issue of report: : 08.07.2024

S.No.	Parameters	Unit	Results	Standards	Test Method
1.	Total Chromium	mg/l	ND	2	APHA 24 th Edition 3111 B, AAS
2.	Copper	mg/l	ND	3	APHA 24 th Edition 3111 B, AAS
3.	Lead	mg/l	ND	1	APHA 24 th Edition 3111 B, AAS
4.	Nickel	mg/l	ND	3	APHA 24 th Edition 3111 B, AAS
5.	Zinc	mg/l	ND	15	APHA 24 th Edition 3111 B, AAS
6.	Arsenic	mg/l	ND	0.2	APHA 24 th Edition 3114 B, AAS
7.	Mercury	mg/l	ND	0.01	APHA 24 th Edition 3112 B, AAS
8.	Cadmium	mg/l	ND	1	APHA 24 th Edition 3111 B, AAS
9.	Selenium	mg/l	ND	0.05	APHA 24 th Edition 3114 B, AAS
10.	Iron	mg/l	2.39	-	APHA 24 th Edition 3111 B, AAS
11.	Manganese	mg/l	ND	-	APHA 24 th Edition 3111 B, AAS
12.	Fluoride	mg/l	0.48	15	APHA 24 th Edition 4500 F D SPADNS Method
13.	Sulphate	mg/l	217.70	-	APHA 24 th Edition 4500 SO ₄ ²⁻ D, Turbidimetric Method
14.	Nitrate	mg/l	0.29	-	APHA 24 th Edition 4500 NO ₃ ⁻ D, Screening Method
15.	Phosphate	mg/l	0.46	-	APHA 24 th Edition 4500 P D Stannous Chloride Method

*ND - Not Detected

Neelam
29/07/24
Analysed by:
(Neelam Badoni)

Pradeep
09/07/24
Checked by:
(Pradeep Chauhan)

S.S. Chauhan
Counter sign:
(S.S. Chauhan)

Note:

1. The results in the Test Report relate only to the items tested.

A
Annex-IV
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Monthly report of CETTP Outlet at Pantnagar, U.S.Nagar(2023-2024)

Sampling Location	Month	Color	Odour	pH	BOD (mg/L)	COD (mg/L)	TDS (mg/L)	TSS (mg/L)
Common Effluent Treatment Plant (CETTP) Final Outlet at Pantnagar, U.S. Nagar	Apr-23	Colourless	Odourless	7.50	22	120	374	52
	May-23	Colourless	Odourless	7.30	27	150	352	55
	Jun-23	Colourless	Odourless	7.20	25	136	394	46
	Jul-23	Colourless	Odourless	7.9	22	124	264	38
	Aug-23	Colourless	Odourless	6.9	24	136	230	44
	Sep-23	Colourless	Odourless	7.6	21	120	211	32
	Oct-23	Colourless	Odourless	7.5	26	180	492	78
	Nov-23	Colourless	Odourless	6.2	15	40	705	35
	Dec-23	Colourless	Odourless	6.9	20	84	426	52
	Jan-24	Colourless	Odourless	7.7	24	160	656	40
	Feb-24	Colourless	Odourless	8.03	18	140	943	45
	Prescribed standards				6.5-8.5	30	250	2100

Monthly report of CETP Outlet at Pantnagar, U.S.Nagar(2024)									
Common Effluent Treatment Plant (CETP) Final Outlet at Pantnagar, U.S. Nagar	Sampling Location	Month	Color	Odour	pH	BOD (mg/L)	COD (mg/L)	TDS (mg/L)	TSS (mg/L)
		March-24	Colourless	Odourless	7.86	24	180	852	64
		April-24	Colourless	Odourless	8.01	14	72	938	42
		May-24	Colourless	Odourless	7.94	18	84	1056	52
		June-24	Colourless	Odourless	8.01	14	64	886	42
Prescribed standards	-	-	-	6.5-8.5	30	250	2100	100	



ARIHANT ANALYTICAL LABORATORY PVT. LTD.

AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonapat-131028 (Haryana)

Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com

Website : www.aalkundli.com

TEST REPORT

Page 1 of 1

Issued To: **M/s Pantnagar CETP Pvt. Ltd.**
Plot No. CETP Sector IIDC, IIE SHDCUL,
Pantnagar, Udham Singh Nagar (UK)

Report No. **AAL WQT-20240724028**

Sample Description: **CETP Outlet Water**

Date of Receiving: **24/07/2024**
Date of Starting: **24/07/2024**
Date of Completion: **29/07/2024**
Date of Reporting: **29/07/2024**
Sample Quantity: **2 Litre**
Sample Packing: **Sealed Plastic Bottle**
Sample Collected By: **AAL**

Sample Collection Date: **23/07/2024**

TEST RESULTS

S. No.	Test parameters	Unit	Results	Limits as per CPCB (for Inland Surface Water)	Testing Method
1	Colour	Hazen	<5.0	NS	IS 3025(P-4)-2021
2	Odour	-	Agreeable	NS	IS 3025(P-5)-2018
3	Temperature	°C	32.6	Shall not exceed 5°C above the receiving water Temperature	IS 3025(P-9)-2023
4	pH Value	-	7.53	6.0 - 9.0	IS 3025(P-11)-2022
5	Total Dissolved Solids	mg/l	1080.0	NS	IS 3025(P-16)-2023
6	Total Suspended Solids	mg/l	24.0	100 Max.	IS 3025(P-17)-2022
7	Oil & Grease	mg/l	<2.0	10 Max.	IS 3025(P-39)-2021
8	Biochemical Oxygen Demand (BOD ₅) (at 20°C)	mg/l	21.0	30 Max.	IS 3025(P-44)-2023
9	Chemical Oxygen Demand(COD)	mg/l	109.0	250 Max.	IS 3025(P-58)-2023
10	Percentage Sodium (a Na)	%	0.048	NS	IS 3025(P-7)-2019
11	Total Kjeldahl Nitrogen (TKN)	mg/l	9.5	50 Max.	IS 3025(P-34/Sec-1)-2023
12	Ammonical Nitrogen (as N)	mg/l	4.0	50 Max.	IS 3025(P-34/Sec-1)-2023
13	Cadmium (as Cd)	mg/l	BLQ _(100-0.1)	0.05 Max.	IS 3025(P-2)-2019
14	Selenium (as Se)	mg/l	BLQ _(100-0.05)	0.05 Max.	IS 3025(P-56)-2005
15	Arsenic (as As)	mg/l	BLQ _(100-0.05)	0.2 Max.	IS 3025(P-37)-2022
16	Cyanide (as CN)	mg/l	BLQ _(100-0.05)	0.2 Max.	APHA 4500 CN E 240 Ed-2023
17	Lead (as Pb)	mg/l	BLQ _(100-0.05)	0.1 Max.	IS 3025(P-2)-2019
18	Zinc (as Zn)	mg/l	0.60	5.0 Max.	IS 3025(P-2)-2019
19	Chromium (as Cr)	mg/l	BLQ _(100-0.2)	2.0 Max.	IS 3025(P-2)-2019
20	Chloride (as Cl)	mg/l	312.0	1000 Max.	IS 3025(P-32)-1988
21	Nickel (as Ni)	mg/l	BLQ _(100-0.1)	3.0 Max.	IS 3025(P-2)-2019
22	Copper (as Cu)	mg/l	BLQ _(100-0.1)	3.0 Max.	IS 3025(P-2)-2019
23	Sulphate (as SO ₄)	mg/l	148.0	1000 Max.	IS 3025(P-24/5-1)-2022
24	Fluoride (as F)	mg/l	1.20	2.0 Max.	APHA 4500 F D 24 th Ed-2023
25	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	BLQ _(100-0.1)	1.0 Max.	IS 3025(P-43/Sec-1)-2022
26	Mercury (as Hg)	mg/l	BLQ _(100-0.01)	0.01 Max.	IS 3025(P-48)-1994
27	Boron (as B)	mg/l	BLQ _(100-0.05)	NS	IS 3025(P-2)-2019
28	Total Residual Chlorine	mg/l	BLQ _(100-0.1)	1.0 Max.	IS 3025(P-26)-2021

BLQ=Limit of Quantitation, 100% Limit of Quantitation, NS=Not Specified

****End of Report****

ASHUTOSH BHATNAGAR
Deputy Technical Manager
Authorised Signatory

- Note: 1. The Result indicated above refer to the tested sample and listed test parameters only, endorsement of products is neither inferred nor implied.
2. Total liability of our laboratory is limited to the invoice amount.
3. This report shall not be reproduced wholly or in part without written consent of the laboratory.
4. This report shall not be used in any advertising media or as evidence in the court of law without prior written consent of the laboratory.
5. The non-perishable sample received shall be destroyed after one month and perishable sample shall be destroyed after one week from the date of issue of report unless specified.



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report



TC-6467

94, Shiv Ganga Industrial Estate, Lakeshwar, Bhagwanpur, Roorkee - 247661(UK)
 Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

Govt. Approved Test House

Sample : ETP OUTLET WATER

ULR No. : TC646724600004626F

Customer Name : ROQUETTE (INDIA) PVT. LTD., RUDRAPUR (U.K)

Report No. : DTRLE6-220824008

Customer Address : Plot No-12, Sec-9, IIE SIDCUL, Pantnagar, Rudrapur

Your Ref. : 18/06/2024

Sample Qty. : 1 Litre

Date of Receipt : 22/08/2024

Date of Sampling : 21/06/2024

Date of Test Performance Initiated : 22/08/2024

RESULTS OF ANALYSIS

Reference : EP ACT Std

Description : One ETP OUTLET WATER sample was collected by us on 21-06-2024

S.No.	Parameters	Results	Limits (Max)	Test Method
(i) Chemical Testing (i) - Pollution and Environment				
1	pH	7.45	5.5 - 9.0	IS 3025(P-11)
2	Total suspended Solids mg/L	51	100	IS 3025(P-17)
3	Total Dissolved Solids mg/L	1310	---	IS:3025(P-16)2023
4	Chemical Oxygen Demand mg/L	99.2	250	APHA 5220 B
5	Biochemical Oxygen Demand mg/L	25	30	IS 3025(P-44)
6	Oil and Grease mg/L	<4.0	10	IS 3025(P-39)2021

Date of Completion : 02/07/2024

Note :- Party asked for the above tests only.

02/07/2024
DATE OF ISSUE

REVIEWED BY

Page : 1 of 1

AUTHORISED SIGNATORY

Arvind Kharkwal
Authorised Signatory

NOTE:

- 1-Sample(s) not drawn by us unless otherwise stated.
- 2-Total liability of our analytical division is limited to the invoiced amount.
- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested only.



Devansh Testing and Research Laboratory Pvt

River Kalyani, Water Quality (April 2023- June 2024)

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Month	Location	pH	Dissolved Oxygen (mg/l)	Total Dissolved Solids (mg/l)	Electrical Conductivity (µS/cm)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Water Quality as per D.B.U class
Apr-23	River Kalyani U/S Pantnagar Industrial Area	7.5	6.2	315	469	2.9	18	920	540	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.4	1.1	468	711	40	240	>1600	>1600	E
May-23	River Kalyani U/S Pantnagar Industrial Area	7.3	6.4	296	428	2.6	16	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.5	0.9	452	688	44	236	>1600	>1600	E
	River Kalyani U/S Pantnagar Industrial Area	7.7	5.2	306	451	3	20	430	430	B
Jun-23	River Kalyani D/S Rampura Ground, Rudrapur	7.3	1.4	365	562	36	224	>1600	>1600	E
	River Kalyani U/S Pantnagar Industrial Area	7.4	5.4	211	322	2.8	16	540	350	C
Jul-23	River Kalyani D/S Rampura Ground, Rudrapur	7.5	4.1	278	422	14	112	>1600	>1600	D
	River Kalyani U/S Pantnagar Industrial Area	7.1	5	215	412	3	20	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7	3	310	495	20	108	1600	920	E
Aug-23	River Kalyani U/S Pantnagar Industrial Area	7.4	5.2	213	339	2.8	20	350	240	B
	River Kalyani D/S Rampura Ground, Rudrapur	7	2.9	385	569	18	120	1600	920	E
Sep-23	River Kalyani U/S Pantnagar Industrial Area	7.3	5.1	247	364	2.9	20	430	220	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.2	2	395	588	24	160	>1600	1600	E
Oct-23	River Kalyani U/S Pantnagar Industrial Area	7.8	5.4	276	404	2.7	16	540	350	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.6	1	410	612	38	288	1400	920	E
Nov-23	River Kalyani U/S Pantnagar Industrial Area	7.3	6.2	253	365	2.4	12	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.1	1.2	424	668	34	256	1600	920	E
Dec-23	River Kalyani D/S Rampura Ground, Rudrapur	7.1	1.2	424	668	34	256	1600	920	E

Month	Location	pH	Dissolved Oxygen (mg/l)	Total Dissolved Solids (mg/l)	Electrical Conductivity (µS/cm)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Water Quality as per D.B.U class
Jan-24	River Kalyani U/S Pantnagar Industrial Area	7.4	6.9	203	312	2.1	10	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.2	Nil	374	594	40	304	1600	920	E
	River Kalyani U/S Pantnagar Industrial Area	7.96	6.5	294	442	2.4	16	920	350	C
Feb-24	River Kalyani D/S Rampura Ground, Rudrapur	7.18	Nil	532	824	44	320	1700	1400	E
	River Kalyani U/S Pantnagar Industrial Area	7.84	7.1	353	551	2.2	14	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.11	Nil	605	917	48	352	1700	1100	E
Apr-24	River Kalyani U/S Pantnagar Industrial Area	7.67	6.2	335	573	2.6	20	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.19	Nil	645	998	45	320	1600	920	E
	River Kalyani U/S Pantnagar Industrial Area	6.78	5.6	384	575	2.9	20	540	240	C
May-24	River Kalyani D/S Rampura Ground, Rudrapur	7.24	Nil	645	1024	48	256	1600	540	E
	River Kalyani U/S Pantnagar Industrial Area	River was found Dry								
	River Kalyani D/S Rampura Ground, Rudrapur	6.88	Nil	608	1014	52	272	1600	920	E
Jun-24	River was found Dry									

93. Primary Water Quality Criteria for Bathing Waters.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";

Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH betwwn 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

NOIDA TESTING LABORATORIES

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Uttarakhand Pollution Control Board

Address: Chamunda Complex, Ramnagar Road, Kashipur, Uttarakhand

Report Code : W-220624-042
 Test Report of : Water
 Service Request No : NTL/SRF/06/24-03
 Service Request Date : 20/06/2024
 Report Issue Date : 30/06/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 22/06/2024
 Sample Drawn By : NTL Representative
 Sample Received On : 22/06/2024
 Sample Quantity : 2.0 Liter + 500 ml.
 Sample Packaging Details : In a Sealed Plastic Bottle
 Sample Description : Surface Water (K-1)
 Location : River Kalyani D/S of Ligancy Waste, Rudrapur (Rampur a Ground, Rudrapur)

RESULTS

S.No.	Parameter	Units	Test Method	Results
1.	pH	-	IS:3025(Part-11)	8.07
2.	Colour	Hazen	IS:3025(Part-4)	90.0
3.	Electric Conductivity @25°C	us/cm	IS:3025(Part-14)	1450
4.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	722.0
5.	COD (as O ₂)	mg/l	IS:3025(Part-58)	275.0
6.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	48.0
7.	Nitrate-(NO ₃ -N)	mg/l	IS:3025(Part-34)	1.84
8.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	1.24
9.	Phosphate (as P)	mg/l	IS:3025(Part-31)	2.84
10.	Total Suspended Solid	mg/l	IS:3025(Part-17)	448
11.	Turbidity	NTU	IS:3025(Part-10)	28
12.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	368.0
13.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	356.0
14.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	103.0

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE



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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

15	Total Coliform	MPN/100ml	IS:1622	2000
16	Faecal Coliform	MPN/100ml	IS:1622-1998	640
17	Faecal Streptococci	MPN/100ml	IS:1622-1998	210
18	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.242
19	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL(<0.01)
20	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL(<0.01)
21	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL(<5.0)
22	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL(<0.01)
23	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL(<0.01)
24	Cadmium (as Cd)	mg/l	IS-3025(Part-41)	BDL(<0.01)
25	Mercury (as Hg)	mg/l	IS-3025(Part-48)	BDL(<0.01)
26	Nickel (as Ni)	mg/l	IS-3025(P-54)	BDL(<0.01)
27	Ammonical Nitrogen (as NH ₃ -N)	mg/l	IS-3025(P-34)	12.4
1.	Aldrin	µg/l	USEPA 8270-E	BDL (<0.01)
2.	Dieldrin	µg/l	USEPA 8270-E	BDL (<0.01)
3.	Alpha-BHC	µg/l	USEPA 8270-E	BDL (<0.001)
4.	Beta-BHC	µg/l	USEPA 8270-E	BDL (<0.01)
5.	Gamma-BHC (Lindane)	µg/l	USEPA 8270-E	BDL (<0.1)
6.	Carbaryl (Carbamate)	µg/l	USEPA 8270-E	BDL (<0.01)
7.	Anilophos	µg/l	USEPA 8270-E	BDL (<0.01)
8.	Chlorpyrifos	µg/l	USEPA 8270-E	BDL (<0.50)
9.	2,4-Dichlorophenoxy Acetic Acid	µg/l	USEPA 8270-E	BDL (<0.50)
10.	O,p -DDT	µg/l	USEPA 8270-E	BDL (<0.01)
11.	p,p-DDT	µg/l	USEPA 8270-E	BDL (<0.01)
12.	Alpha-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.10)
13.	Beta-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.10)
14.	Malathion	µg/l	USEPA 8270-E	BDL (<0.50)
15.	Methyl Parathion	µg/l	USEPA 8270-E	BDL (<0.50)

****End of Report****

W-220624-042

Notes:

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- Responsibility of the Laboratory is limited to the invoiced amount only.
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- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

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TEST CERTIFICATE

Issued To: M/s Utrakhand Pollution Control Board

Address: Chamunda Complex, Ramnagar Road, Kashipur, Uttarakhand

Report Code : W-220624-043

Test Report of : Water

Service Request No : NTL/SRE/06/24-03

Service Request Date : 20/06/2024

Report Issue Date : 30/06/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 22/06/2024
 Sample Drawn By : NTL Representative
 Sample Received On : 22/06/2024
 Sample Quantity : 2.0 Liter + 500 mL
 Sample Packaging Details : In a Sealed Plastic Bottle
 Sample Description : Surface Water (K-2)
 Location : River Kalyani U/S of Ligancy Waste, Rudrapur (U/S Of bridge Rudrapur-kichha highway)

RESULTS

S.No.	Parameter	Units	Test Method	Results
1.	pH	-	IS:3025(Part-11)	7.62
2.	Colour	Hazen	IS:3025(Part-4)	60
3.	Electric Conductivity @25°C	us/cm	IS:3025(Part-14)	1284
4.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	686.0
5.	COD (as O ₂)	mg/l *	IS:3025(Part-58)	225
6.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	45.0
7.	Nitrate (NO ₃ -N)	mg/l	IS:3025(Part-34)	1.46
8.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	0.94
9.	Phosphate (as P)	mg/l	IS:3025(Part-31)	0.84
10.	Total Suspended Solid	mg/l	IS:3025(Part-17)	240.0
11.	Turbidity	NTU	IS:3025(Part-10)	14.0
12.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	368.0
13.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	300.0

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

14.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	95.0
15.	Total Coliform	MPN/100ml	IS:1622-1998	1800
16.	Faecal Coliform	MPN/100ml	IS:1622-1998	600
17.	Faecal Streptococci	MPN/100ml	IS:1622-1998	180
18.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.124
19.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL(<0.01)
20.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL(<5.0)
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL(<5.0)
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL(<0.01)
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL(<0.01)
24.	Cadmium (as Cd)	mg/l	IS-3025(Part-41)	BDL(<0.01)
25.	Mercury (as Hg)	mg/l	IS-3025(Part-48)	BDL(<0.01)
26.	Nickel (as Ni)	mg/l	IS-3025(P-54)	BDL(<0.01)
27.	Ammonical Nitrogen (as NH ₃ -N)	mg/l	IS-3025(P-34)	8.24
1.	Aldrin	µg/l	USEPA 8270-E	BDL (<0.01)
2.	Dieldrin	µg/l	USEPA 8270-E	BDL (<0.01)
3.	Alpha-BHC	µg/l	USEPA 8270-E	BDL (<0.001)
4.	Beta-BHC	µg/l	USEPA 8270-E	BDL (<0.01)
5.	Gamma-BHC (Lindane)	µg/l	USEPA 8270-E	BDL (<0.1)
6.	Carbary (Carbamate)	µg/l	USEPA 8270-E	BDL (<0.01)
7.	Anilophos	µg/l	USEPA 8270-E	BDL (<0.01)
8.	Chlorpyrifos	µg/l	USEPA 8270-E	BDL (<0.50)
9.	2,4-Dichlorophenoxy Acetic Acid	µg/l	USEPA 8270-E	BDL (<0.50)
10.	O,p-DDT	µg/l	USEPA 8270-E	BDL (<0.01)
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12.	Alpha-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.10)
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14.	Malathion	µg/l	USEPA 8270-E	BDL (<0.50)
15.	Methyl Parathion	µg/l	USEPA 8270-E	BDL (<0.50)

W-220624-043

****End of Report****

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CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Prayavaran Bhawan"
46B, I.T. Park, Sahastradhara Road, Dehra Dun

UKPCB/HO/Gen-183-344 (III)/Kalyani/2020 - 5393 - 1056

Date: 12.12.2020

'Hon'ble NGT Matter'

To,

1. Chief Executive Officer,
Climate Adaptation Methodology
for Protected Areas (CAMPA),
85, Rajpur Road, Dehradun.
2. District Magistrate,
Rudrapur,
Distt- Udham Singh Nagar.
3. Director,
Urban Development,
31/62, Rajpur Road,
Dehradun.
4. Municipal Commissioner,
Nagar Nigam, Rudrapur,
Distt- Udham Singh Nagar.
5. General Manager,
State Infrastructure & Industrial
Development Corporation of
Uttarakhand Ltd., 29 IIE (I.T. Park),
Sahastradhara Road, Dehradun.
6. Engineer In Chief,
Irrigation Department,
Madho Singh Bhandari Bhawan,
Yamuna Colony, Dehradun.
7. Managing Director,
Uttarakhand Peyjal Nigam,
11 Mohini Road, Dalanwala,
Dehradun.
8. Regional Director,
Central Ground Water Board (CGWB),
Uttarakhand Region, 419 A,
Kanwali Road,
Near Urja Bhawan, Dehradun.
9. General Manager,
District Industry Centre,
Rudrapur, Distt- Udham Singh
Nagar.

Direction under section 33(A) of the water (Prevention and Control of Pollution) Act, 1974 regarding Execution of Action Plans for rejuvenation of river Kalyani (Downstream of Pantnagar) as per Hon'ble N.G.T. order dated 20.09.2018, 19.12.2018 & 08.04.2019- reg.

Whereas, under section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974, mandates to perform function as may be prescribed or as may from time to time, be entrusted to it by Central Pollution Control Board or the State Government;

Whereas, under section 17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the function of the State Pollution Control Board (SPCB), constituted under the water (Prevention and Control of Pollution) Act, 1974, is to plan a comprehensive programme for prevention, control or abatement of pollution of streams and wells located in the State and to secure the execution therefore and;

Whereas, under section 25 of the Water (Prevention and Control of Pollution) Act, 1974, no person shall, without the permission consent of State Board establish or take step to establish any industry, operation or process or treatment or disposal system or an extension or addition, there to which is likely to discharge sewage or trade effluent in to a stream or well or sewer or on land; and

Whereas, the Central Government has notified standards for discharge of environment pollution from industries & common effluent treatment plants (CETP's) under the Environment (Protection) Act, 1986 and rules framed there under and;

Whereas, the hon'ble National Green Tribunal (NGT), passed the order, on dated 20.09.2018, 19.12.2018 & 08.04.2019 in the matter of O.A no. 673/2018, New item published in "The Hindu" authors by Shri Jacob Koshy titled

"more river stretches are now critically pollutant, to prepared Action Plan for restoration of polluted river Stretches in category of priority I, II, III, IV & V within two month for bringing all the polluted river stretches to be fit at least for bathing purpose (i.e. BOD <3 mg/l and FL 3500 mpm/100 ml) within six month from date of finalisation the action plan."

Whereas, the hon'ble NGT order on dated 20.09.2018, Utrakhand State have total nine polluted river stretches, four river respectively Suswa, Dhela, Kichha & Bhela are categorised in priority I&II, other five river respectively Kalyani, Ganga, Kosi, Nandour & Pilakhar are in priority III & IV as per BOD load.

Whereas, State Government of Utrakhand has constituted the River Rejuvenation committee headed by Principal Secretary, Environment and Forest Government of Utrakhand and the Action Plan for priority I & II for river Bhela, Dhela, Kichha of distt- Udham Singh Nagar and River Suswa of Distt- Dehradun were approved by the River Rejuvenation Committee and same was submitted to CPCB on dated 27.05.2019.

Whereas, The Action Plan for priority III & IV for river Nandhor, Kosi, Kalyani, Pilakhar of distt- Udham Singh Nagar and River Ganga of distt- Haridwar were approved by the River Rejuvenation Committee in its 5th meeting held on dated 24.06.2019.

Whereas, The Action Plan for priority III & IV for river Nandhor, Kosi, Kalyani, Pilakhar of distt- Udham Singh Nagar and River Ganga of distt- Haridwar were approved by the Task Team of Central Pollution Control Board, New Delhi on its 14th meeting held on 04.09.2020.

Whereas, The Action points elaborated in the Action Plan for various concerned department for rejuvenation of Nandhor, Kosi, Kalyani, Pilakhar and Ganga are to be executed within the time frame.

Whereas, following approved Action Plan has been formulated for executing of Action Points for River Rejuvenation of river Kalyani.

ACTION PLAN:

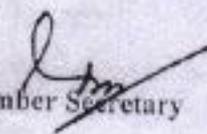
Identified activities and concerned authorities for initiating actions and the time limits and budgetary requirements:

SN	Action plan for rejuvenation of river <u>Kalyani</u>	Agency Responsible for Execution of the Action Plan	Budgetary Requirement (Rs. In Laes)	Time Target
1. Industrial Effluent Management:				
a)	Routine/surprise inspection GPIs and Red category of industries for ensuring compliance of effluent discharge standards as prescribed under E (P) Rules, 1986, as amended.	Special Environmental Surveillance Task Force / UKPCB	Nil	Continuous activity.

Low

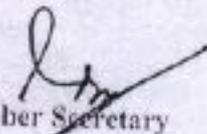
6. Flood Plain Zone:	
a)	River Kalyani is non-perennial water body, therefore flood plain zoning is not required for river Kalyani.
7. Environmental Flow:	
a)	River Kalyani is non-perennial water body. Irrigation department has initiated the flow measurement of river from October 2020
8. Catchment area treatment:	
a)	The catchment area treatment of river Kalyani is proposed by CAMPA. The work will be started from 01.01.2021.

Now therefore, in exercise of powers confined under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974, concerned authorities/organization are directed to execute the action points related to their organization for rejuvenation of river Kalyani within time frame mentioned in the action plan and submit the progress report of the same to this office on quarterly basis. You are also directed to nominate the nodal officer for your organization for review of compliance of action plan within a week. Kindly acknowledge the receipt of same within a week from receipt of this direction.


Member Secretary

Copy to: - Following for information and necessary action:-

1. Principal Secretary, Environment & Climate Change, Govt. of Uttarakhand for kind information pleases.
2. Secretary, Urban Development Department, Govt. of Uttarakhand, Dehradun for issuing necessary direction to Municipal Commissioner, Nagar Nigam, Rudrapur, Distt- Udham Singh Nagar.
3. Secretary, Payjal Department, Govt. of Uttarakhand, Dehradun for issuing necessary direction to Managing Director, Uttarakhand Payjal Nigam, 11 Mohini Road, Dalanwala, Dehradun, Uttarakhand.
4. Secretary, Irrigation Department, Govt. of Uttarakhand, Dehradun for issuing necessary direction to Engineer In Chief, Irrigation Department, Yamuna Colony, Dehradun.
5. Secretary, Industrial Department, Govt. of Uttarakhand, Dehradun for issuing necessary direction to General Manager, District Industry Centre, Rudrapur, Distt- Udham Singh Nagar.
6. Managing Director, State Infrastructure & Industrial Development Corporation of Uttarakhand Ltd., 29 IIE (L.T. Park), Sabastradhara Road, Dehradun.
7. Nodal Officer, (River Rejuvenation), UKPCB, Head Office, Dehradun for necessary action and compliance.
8. Regional Officer (I/C), UKPCB, Kashipur, Udham Singh Nagar for necessary action and compliance.


Member Secretary

81
b

b)	Strengthening of Environment Surveillance Squad (ESS) of UKPCB	UKPCB	Nil	Continuous activity.
c)	Monitoring of drains carrying industrial wastewater and CETP outlet.	UKPCB	Nil	Continuous activity.
2. Networking of Conveyor System of CETP:				
a)	Establishment of leftover 8 Km. conveyor networking leading to CETP.	SIDCUL	960.00	Work order issued and work to be completed by January 31, 2021.
3. Sewage Management:				
a)	Interception and diversion of 22-drains.	Uttarakhand Peyjal Jal Nigam.	DPR under preparation	Two year from sanction of funds.
b)	Installation of 2-Nos. of STPs at – Rampura Trenching Ground (18 MLD) and Ravindra Nagar Maidan (26 MLD).			
c)	Operation and Maintenance of 2 Nos. of STPs for 15 years; Operation and Maintenance of 3 Nos. I&D Works for 15 years; Land acquisition etc. expenses.			
4. Solid Waste Management:				
a)	Door to door collection of solid waste in all 40 wards of town.	Nagar Nigam, Rudrapur.	DPR of Rs. 3873 lakh has been approved with integrated solid waste management Plan with Haldwani Cluster. The DPR of Legacy waste for the amount of 2.10 crore approved and work order issued	Within two year.
b)	Source segregation of wastes in all 40 wards of town.			
c)	Setting up solid waste processing facilities.			
5. Groundwater Quality:				
a)	Groundwater quality monitoring.	UKPCB	-	Monitoring is been carried out twice in the Year.

**Revised Action Plan
for Rejuvenation of Kalyani River
Stretches**

Priority – III

1. INTRODUCTION

River Kalyani originating from the Tanda forest area of district Nainital and passing through agriculture fields of Pantnagar areas and followed by Integrated Industrial Estate (IIE), Pantnagar. River Kalyani receives wastewater from Common Effluent Treatment Plant (CETP) having installed capacity of 4.0 MLD, however, presently CETP receiving about 2.5 MLD to 2.8 MLD wastewater from 305 industrial Unit. About 193 industrial units are not connected with CETP as conveyer system is not available for those industries. The work of conveyance system is in progress is to be completed by 31-01-2021, however individual industrial units have made their effluent treatment plant (ETP) as per requirement. About 11.5 Km length of River Kalyani along the IIE Pantnagar and downstream of Pantnagar is identified as polluted river stretch. River Kalyanai receives treated wastewater from CETP through its storage lagoon and other industrial units where conveyer system is not available. Apart from these sources, it also receives municipal drains from residential areas of Rudrapur city located downstream of Integrated Industrial Estate (IIE), Pantnagar.

2. WATER QUALITY GOALS:

It is an important aspect for maintain wholesomeness of river Kalyani in context of meeting designated water quality criteria. The natural flow of river Kalyani is very low. As it passes through IIE Pantnagar, it receives industrial wastewater and CETP outlet discharge as well as wastewater from residential areas. It is pertinent to mention that because of low natural flowing water during most of the time, even if the industries located in industrial estate meet the prescribed discharge norms as stipulated under the Environment (Protection) Rules, 1986, **it would not be possible to achieve river water quality of Class 'B'.**

Water Quality Characteristics of River Kalyani:

River quality monitoring is being carried out by the Uttarakhand Pollution Control Board at upstream of IIE Pantnagar at Nagla Road, Pantnagar and downstream at SidculChowki, Pantnagar. Water quality data as given blow:

Water Quality Characteristics of River Kalyani at U/S Pantnagar (2018)

Month	pH	BOD (mg/L)	DO (mg/L)
Jan-18	7.2	3.2	8.2
Feb-18	7.2	2.2	8
Mar-18	River is non-perennial in nature, during summer season river found dry		
Apr-18	River is non-perennial in nature, during summer season river found dry		
May-18	River is non-perennial in nature, during summer season river found dry		
Jun-18	7.2	3.2	7.2
Jul-18	7.6	2.6	7.2
Aug-18	7.6	1.8	7.8
Sep-18	7.5	4	7.2
Oct-18	7.3	8	6.2
Nov-18	7.2	4.2	6.8
Dec-18	7.4	3.2	6.4

River Kalyani at Upstream of Pantnagar at Nagla road, (US Nagar) (2020)

Month	pH	BOD (mg/L)	DO (mg/L)	Total Coliforms MPN/100ml
Jan-20	7.2	5.2	6.8	-
Feb-20	7.54	8	4.4	-
Mar-20	8.5	6	2	-
Apr-20	7.4	3	8	-
May-20	7.6	4.6	6.2	-
Jun-20	7.2	6.4	3.1	-
Jul-20	7.8	50	2.8	-
Aug-20	7.3	3.9	7.1	540
				500

River Kalyani at Downstream of Pantnagar (US Nagar) (2020)

Month 2020	pH	BOD (mg/L)	DO (mg/L)	Total Coliforms MPN/100ml
Jan-20	7.3	16	1.4	-
Feb-20	7.16	20	1.6	-
Mar-20	7.9	6.8	2.8	-
Apr-20	7.5	5.2	3.7	-
May-20	7.0	6.4	3.1	-
Jun-20	7.8	8.2	2.9	-
Jul-20	7.4	15	2.5	-
Aug-20	7.45	12	5.8	920
				1600

Basis of Proposed Action Plan for rejuvenation of river Kalyani:

River Kalyani is a spring fed river and river water quality before entering into IIE, Pantnagar, as such not receives any direct source of pollution. Deterioration in water quality is reported mainly because of industrial wastewater and CETP outlet domestic wastewater from residential colonies. Efficient operation of CETP as well as effluent treatment plants of industries which are not connected with CETP, along with interception, diversion and treatment of domestic wastewater drains are matter of grave concerned. Therefore, action plan for prevention and control of pollution of river Kalyani has been prepared based on the following components:

3. IDENTIFICATION OF SOURCE OF WATER POLLUTION:

The proposed action plan for rejuvenation of river Kalyani consisting following components:

3.1 Source Control:

Source control includes industrial pollution control and treatment and disposal of Domestic sewage as detailed below:

(a) Industrial Pollution control:

- i. Identification of pollution potential industries
- ii. Sector specific categorization of industries.
- iii. Assessment of Water consumption and wastewater discharge and gap in treatment of industrial effluent.

Water Quality Characteristics of River Kalyani at D/S Pantnagar (2018)

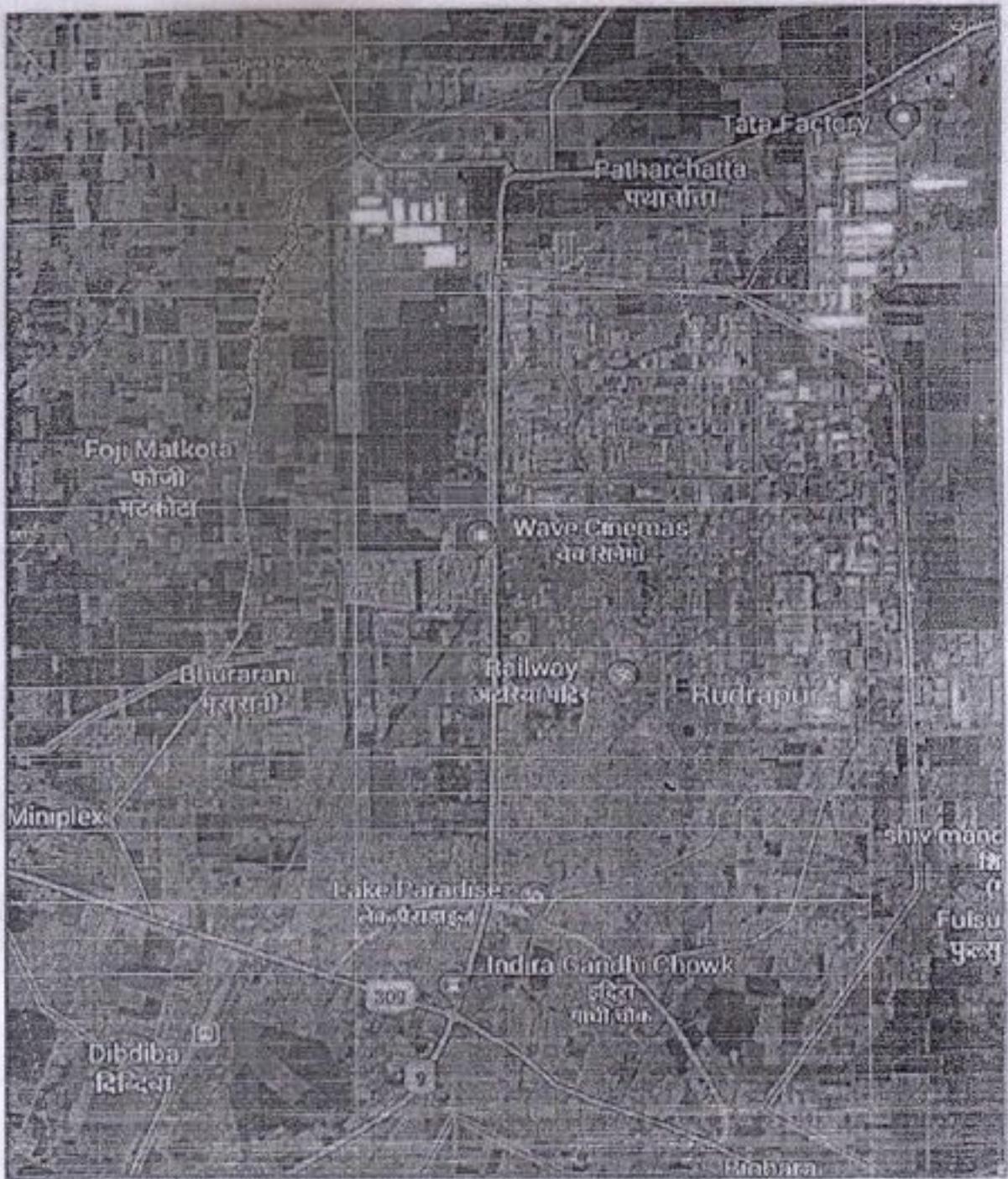
Month	pH	BOD (mg/L)	DO (mg/L)
Jan-18	7.9	8.2	5.20
Feb-18	7.4	6	5.20
Mar-18	6.98	20	1.80
Apr-18	6.86	80	0.60
May-18	7.1	52	1.20
Jun-18	6.4	48	1.20
Jul-18	7.3	44	1.80
Aug-18	7.8	30	3.20
Sep-18	6.9	34	2.80
Oct-18	7.3	36	2.00
Nov-18	7.6	26	2.60
Dec-18	6.8	30	2.80

Water Quality Characteristics of River Kalyani at U/S Pantnagar (2019)

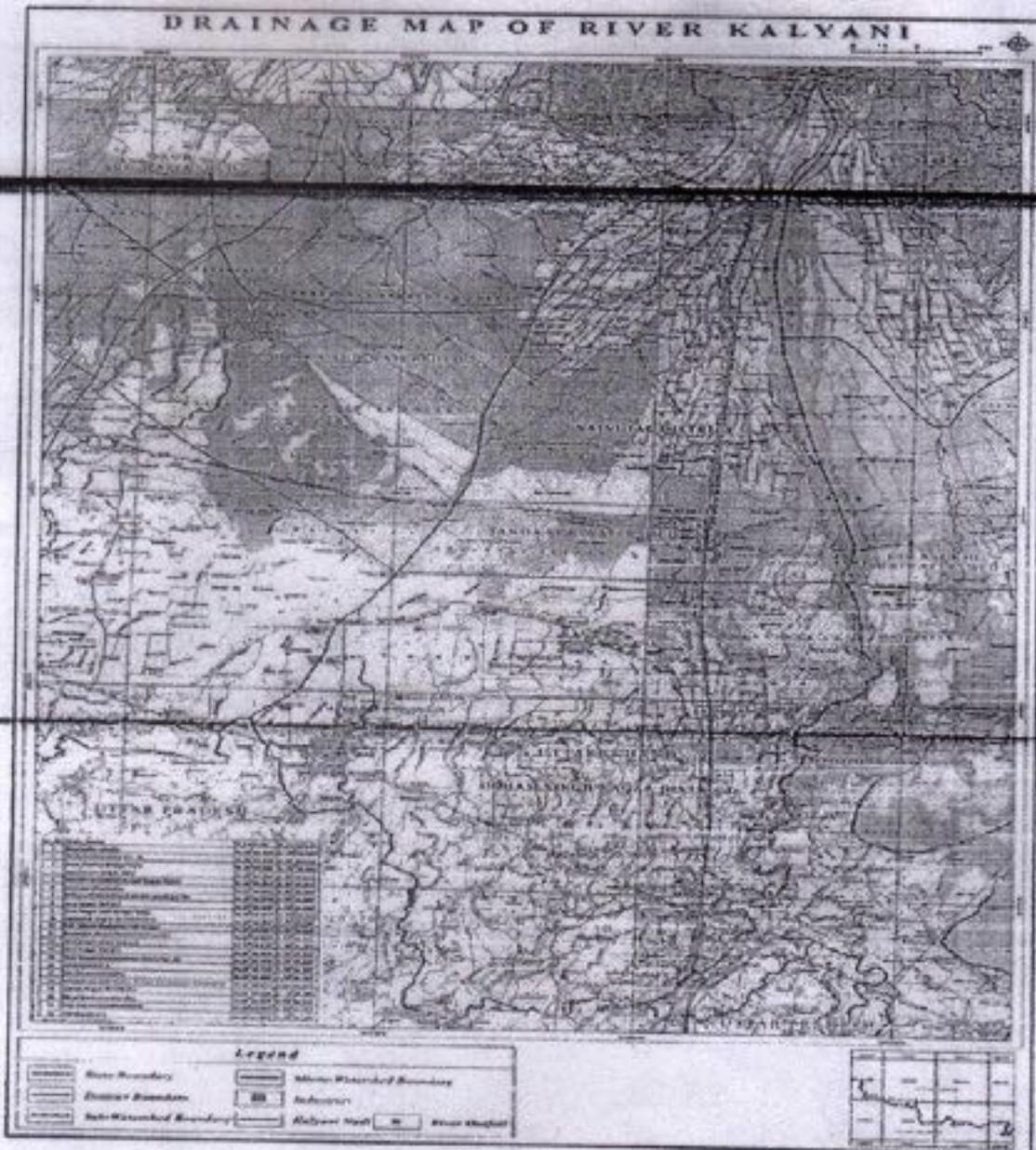
Month	pH	BOD (mg/L)	DO (mg/L)
Jan-19	7.1	4	6.2
Feb-19	7.7	4	6
Mar-19	7.3	4.6	5.2
Apr-19	7.5	5.2	6
May-19	7.4	4.6	5.8
Jun-19	7.7	4.2	6.4
Jul-19	7.1	6	6.8
Aug-19	7.2	6.2	4
Sep-19	7.2	6	4
Oct-19	7.8	6.2	5.2
Nov-19	7.5	6	4.2
Dec-19	7.4	10	3.2

Water Quality Characteristics of River Kalyani at D/S Pantnagar (2019)

Month	pH	BOD (mg/L)	DO (mg/L)
Jan-19	6.7	24	3.2
Feb-19	6.9	20	2.8
Mar-19	7.6	14	4.8
Apr-19	7.2	12	2
May-19	6.8	10	2.4
Jun-19	7.4	6	2
Jul-19	7.1	4	6.4
Aug-19	7.2	6	6.4
Sep-19	6.5	4	6.5
Oct-19	7.2	6.4	1.8
Nov-19	7	9	2.2
Dec-19	7.3	22	1.8



			The DPR of Legacy waste for the amount of 2.10 crore approved and work order issued	
5. Groundwater Quality:				
a)	Groundwater quality monitoring,	UKPCB		Monitoring is been carried out twice in the Year
6. Flood Plain Zone:				
a)	River Kalyani is non-perennial water body, therefore flood plain zoning is not required for river Kalyani.			
7. Environmental Flow:				
a)	River Kalyani is non-perennial water body. Irrigation department has initiated the flow measurement of river from October 2020			
8. Catchment area treatment:				
a)	The catchment area treatment of river Kalyani is proposed by CAMPA. The work will be started from 01.01.2021.			



		Generation (MTD)		
1	Nagar Nigam, Rudrapur	60	No Treatment and disposal facility available	100 %

Municipal Sewage Management

S.no.	Name of ULB	Total Waste Water Generation (MTD)	Available Treatment facility	Gaps
1	Nagar Nigam, Rudrapur	37	No Treatment facility available	100 %

Industrial Waste Water Management

S.no.	Name of ULB	No. of Unit				Available Treatment facility	Gaps
		Red	Orange	Green	Total		
1	Nagar Nigam, Rudrapur	99	362	207	688	305 Units are connected with CETP and remaining Units have their own ETP. All the units are complying to norms. SIDCUL has submitted proposal for Connection of remaining units by January 2021.	Nil

Bio-Medical Waste Management

S.no.	Name of ULB	Total No. of HCF	Total BMW Generation (KG/Day)	Available Treatment facility	Gaps
1	Nagar Nigam, Rudrapur	76	120	Common BWM Treatment Facility Gadarpur	Nil

5. ACTION PLAN:

Identified activities and concerned authorities for initiating actions and the time limits and budgetary requirements:

SN	Action plan for rejuvenation of river Kalyani	Agency Responsible for Execution of the Action Plan	Budgetary Requirement (Rs. In Laacs)	Time Target
1. Industrial Effluent Management:				
a)	Routine /surprise inspection GPIs and Red category of industries for ensuring compliance of	Special Environmental Surveillance Task Force / UKPCB	Nil	Continuous activity.

	effluent discharge standards as prescribed under E (P) Rules, 1986, as amended.			
b)	Strengthening of Environment Surveillance Squad (ESS) of UKPCB	UKPCB	Nil	Continuous activity.
c)	Monitoring of drains carrying industrial wastewater and CETP outlet.	UKPCB	Nil	Continuous activity.
2. Networking of Conveyor System of CETP:				
a)	Establishment of leftover 8 Km. conveyor networking leading to CETP.	SIDCUL	960.00	Work order issued and work to be completed by January 31, 2021.
3. Sewage Management:				
a)	Interception and diversion of 22- drains.	Uttarakhand Pijjalal Nigam.	DPR under preparation	Two year from sanction of funds..
b)	Installation of 2-Nos. of STPs at - Rampura Trenching Ground (18 MLD) and Ravindra Nagar Maidan (26 MLD).			
c)	Operation and Maintenance of 2 Nos. of STPs for 15 years; Operation and Maintenance of 3 Nos. I&D Works for 15 years; Land acquisition etc. expenses.			
4. Solid Waste Management:				
a)	Door to door collection of solid waste in all 40 wards of town.	Nagar Nigam, Rudrapur.	DPR of Rs. 3873 lakh has been approved with integrated solid waste management Plan with Haldwani Cluster.	Within two year.
b)	Source segregation of wastes in all 40 wards of town.			
c)	Setting up solid waste processing facilities.			

So far contamination of groundwater is not reported in the area, however groundwater quality monitoring carried out. The analysis report is as follows, it is proposed at least twice in the year, the monitoring of ground water will be carried out.

General Parameter:

Locations	Parameter (mg/L)					
	pH	EC	TDS	COD	Fluoride	Total Hardness
Upstream of River Kalyani	7.95	488	244	7.8	0.48	216
Downstream of River Kalyani	7.89	351	176	7.8	0.32	140

Heavy Metals parameter:

Locations	Parameter (mg/L)					
	Cd	Cr	Ni	Zn	Fe	As
Upstream of River Kalyani	0.001	0.03	0.01	0.57	1.02	0.01
Downstream of River Kalyani	0.001	0.02	0.01	0.2	1.19	0.01

4.7 Flood Plan Zone (FPZ):

River Kalyani is non perennial river hence no flood plain zone is required as reported by irrigation department, therefore flood plain zoning is not required for river Kalyani.

4.8 Environmental Flow (E-Flow):

River Kalyani carrying very less natural water during non-monsoon months. Wastewater from industries and CETP outlet increases the flow of river. Therefore, it would be difficult to maintain natural environmental flow in the river, however the irrigation department has initiated the measurement of flow and river by October 2020.

4.9 Catchment Area Treatment:

The catchment area treatment of river Kalyani is proposed by CAMPA. The work will be started from 01.01.2021.

4.10 Monitoring of Action Plan:

The proposed Action Plan will be monitored by the River Rejuvenation Committee (RRC) constituted by Government of Uttarakhand vide Office order dated 05.12.2018, under the overall supervision and co-ordination of Principal Secretary, Forest & Environment, Govt. of Uttarakhand. The sub committee will be formed for the periodical monitoring of activities.

4.11 Activities wise Gap Analysis details

Municipal Solid waste

S.no.	Name of ULB	Total Waste	Solid	Available facility	Gaps

18	Roadways WalaNala	Closed					
19	Dariya Nagar WalaNalla	<0.001	0.01	0.03	0.12	1.73	<0.01
20	Meat Market walanalla	<0.001	0.01	0.02	0.08	1.15	<0.01
21	Kali MandirNallaRampura	<0.001	<0.01	0.03	0.1	1.3	<0.01
22	RampuraNalla	<0.001	<0.01	<0.05	0.09	1.18	<0.01

The details of Sewage management and proposed action plan is as follows:

S.N.	Name of ULB	Population in 2011	Total Sewage generation MLD		Available sewage treatment facilities	Action Plan
			Existing	Expected in 2032		
1	Nagar Nigam Rudrapur	1,75,713	18.9	37.0	No	DPR for Bio-remediation of drains of Rs. 684.18 Lakh to send to NMCG for approval. DPR for STP and interception & diversion under preparation.

4.4 Solid Waste Management:

About 60 MTPD solid wastes is generated from the Rudrapur city. Nagar Nigam, Rudrapur is statutory body responsible for management of solid wastes as per provisions of Solid Waste Management Rules, 2016 as amended. The population of Rudrapur town is 175723 as per census of 2011. Nagar Nigam is divided into 40 wards. 100 % door to door collection is being undertaken. Nagar Nigam has approved Bye Laws for user charges and implemented.

S. N.	Name of ULB	No. of Wards	Quantity of Waste MTD	D-to-D collection	Source segregation	Action Plan
1	Nagar Nigam Rudrapur	40	60	100%	10%	DPR for common disposal facility approved. This facility is cluster with Haldwani disposal side. Work order issued for Bio-remediation of legacy waste

4.5 C & D Waste Management:-

The Uttarakhand Urban Development Department has issued necessary directions to all local body for identification of site for disposal of C& D Waste.

4.6 Ground Water Quality

- iv. Provision of wastewater treatment system.
- v. Efficient Operation of CETP of IIE Pantnagar.
- vi. Establishment of leftover networking of conveyor system of CETP.

The drainage map of river Kalyani is annexed at Annexure- 01

(b) Sewage Management:

- i. Estimation of quantity of sewage generated and requirement of treatment capacity.
- ii. Gap analysis in terms of sewage generation, existing installed treatment capacity and required treatment capacity.
- iii. Identification of municipal drains & their discharge in the catchment of river Kalyani.
- iv. Interception and diversion of municipal drains to STP.
- v. Treatment and disposal of septage and controlling open defecation.

(c) Solid Waste Management:

- i. Implementation of Door-to-Door collection.
- ii. Source segregation as biodegradable and non-biodegradable wastes.
- iii. Identification of suitable site for setting up common waste processing and secure landfill facility.
- iv. Transportation, disposal and treatment facilities of municipal solid wastes generated from town in accordance of provisions of the Solid Waste Management Rules, 2016.
- v. Restriction on illegal disposal of solid waste along the river bank and flood plain zones.
- vi. Prohibition on burning of solid wastes.
- vii. Implementation of Construction and Demolition Wastes Management Rules.

3.2 Groundwater Water Quality:

- i. Periodic groundwater quality assessment at strategic locations.

3.3 Flood Plain Zone.

- i. Flood plain zoning.

3.4 Ecological/Environmental Flow (E-Flow)

- i. Maintaining E-Flow.

4. RIVER KALYANI REJUVENATION PLAN:

Following are the action plan for rejuvenation of river Kalyani as detailed below:

4.1 Industrial Pollution Control:

The UKPCB is vigil on operation of Common Effluent Treatment Plant (CETP) and individual effluent treatment plants of industries which are located in the area where connectivity to CETP is not available. Grossly polluting industries (GPIs) and other

categories of water polluting industries are motoring closely. There are 03 GPIs operating in the catchment of river Kalyani. Details of GPIs are given as below:

S N	Industry Name	Water Consumption (KLD)	Waste Water Generation (KLD)	Compliance Status
1	Tata Motors Ltd., Sector-1, IIE, Pantnagar (US Nagar)	4600	3840	Comply
2	Ashok Leyland Ltd, IIE, Plot No. 1, Sector-12, Pantnagar (US Nagar).	1500	610	Comply
3	Bajaj Auto Ltd., Plot No. 2, Sector-10, IIE Pantnagar (US Nagar)	395	300	Comply

Category wise number of industries operating in the area are as follows: All the unit have valid CCA and complying the norms.

S.N.	Number of Unit			Total	Compliance status
	Red	Orange	Green		
1	99	362	207	688	305 unit are connected to GBWP and 193 unit having their own ETP are yet to be connected with CETP. Rest of unit are located out side of the industrial estate and they have their own ETP.

4.2 Networking of Conveyor system of CETP:

There are total of 522 Nos. of industries, out of which 498 industries in operation and 24 industries are under construction in the IIE Pantnagar. 305 Nos. of industries are connected with CETP through common conveyor system, while 193 nos. of industries are not connected with CETP due to non-availability of conveyor network. SIIDCUL has proposed to provide conveyor network of about of 8 Km with approximate cost of Rs. 10.00 Crore. It is proposed that networking would be completed by January 31, 2021.

Regular monitoring of CETP outlet will be carried out in order to comply outlet discharge standards as specified under Environment (Protection) Rules, 1986 as amended.

Environmental Surveillance Squad (ESS) also formed at head office level in order to make surprise inspection. Strengthening of ESS will be carried out for effective surveillance.

4.3 Industrial hazardous waste management:

Recyclable hazardous wastes, mainly used oil/contaminated barrels are being recycled through registered recyclers, while landfillable waste is being disposed through M/S Bharat Oil and Waste Management Pvt. Ltd. located at Laksar, Distt. Hardiwar with an installed capacity of 667 MT/month landfill. Incinerable waste is either disposed through

common incinerator of 1000 MT/month incineration capacity or through co-processing in cement kilns.

4.3 Sewage Management:

About 37 MLD sewage is generated from the entire city. At present there is no sewerage facility in the town.

UttarakhandPeyjal Nigam has identified 22 major drains which draining to river Kalyani. The details of the drains and BOD load is as follows:

S.No	Name of Drain	Discharge (MLD)	BOD (mg/L)
1	AtariyaMelaNalla(28°59.389'N, 79°24.515'E)	0.23	14
2	AtariyaNalla Ward No. 06(28°59.379'N, 79°24.512'E)	3.22	5.2
3	Neur Atariya Bridge Nala(28°59.338'N, 79°24.505'E)	0.51	16
4	Mukherjee Nagar Nala(28°59.290'N, 79°24.517'E)	0.93	11
5	MachhliwalaNala (Azaad Nagnr Nala) (28°59.054'N, 79°24.451'E)	5.27	22
6	SamsaanGhatNalla(28°58.982'N, 79°24.399'E)	3.22	24
7	BrihaspatiMandirwalaNalla ward no -09 (28°58.974'N, 79°24.289'E)	2.59	7.1
8	Shiv Nagar Nalla-1(28°58.920'N, 79°24.243'E)	0.04	12
9	Shiv Nagar Iron Bridge Nala(28°58.907'N, 79°24.234'E)	0.06	7
10	Ravindra Nagar WalaNalla -1(28°58.907'N, 79°24.234'E)	0.04	62
11	Kali MandirNallaRavindranagar(28°58.857'N, 79°24.228'E)	0.16	4.7
12	Ravindra Nagar MaidanWalaNalla(28°58.389'N, 79°24.515'E)	0.29	19
13	Shiv Nagar Wala Nalla-2(28°58.879'N, 79°24.294'E)	0.04	12
14	Shiv Nagar Nalla-3(28°58.868'N, 79°24.312'E)	0.04	36
15	Shiv Nagar KhtekoNalla-Ward No. 09 (28°58.793'N, 79°24.265'E)	0.04	92
16	KhatikoNala- 2 (28°58.774'N, 79°24.237'E)	0.16	8.2
17	DD Chowkwalanalla(28°58.686'N, 79°24.167'E)	2.00	9.1
18	Roadways WalaNala (28°58.637'N, 79°24.147'E)	0.16	Closed
19	Dariya Nagar WalaNalla(28°58.528'N, 79°24.149'E)	0.23	112
20	Meat Market walanalla(28°58.373'N, 79°24.111'E)	6.26	5.1
21	Kali MandirNallaRampura(28°57.993'N, 79°24.122'E)	1.11	261
22	RampuraNalla(28°57.883'N, 79°24.139'E)	2.00	13

The water quality of various drains contributing pollution to river Kalyani is as follows:

General Parameters:

S.N.	Name of Drain	pH	BOD	DO	Feacalcolifrom	FeacalStreptococci
1	AtariyaMelaNalla	7.33	14	5.8	540	220
2	AtariyaNalla Ward No. 06	7.33	5.2	6.8	280	170

3	Near Atariya Bridge Nala	7.19	16	2.8	>1600	920	
4	Mukherjee Nagar Nala	7.22	11	6.2	540	350	
5	Machhliwala Nala (Azad Nagar Nala)	7.36	22	4.1	>1600	540	
6	Samsan Ghat Nalla	7.39	24	3.8	>1600	920	
7	Brihaspati Mandirwala Nalla ward no -09	7.12	7.1	6.6	540	350	
8	Shiv Nagar Nalla-1	7.28	12	6	920	430	
9	Shiv Nagar Iron Bridge Nala	7.46	7	6.7	350	240	
10	Ravindra Nagar Wala Nalla -1	7.13	62	2.8	>1600	920	
11	Kali Mandir Nalla Ravindranagar	7.49	4.7	7	210	Absent	
12	Ravindra Nagar Maidan Wala Nalla	7.4	19	5.4	>1600	540	
13	Shiv Nagar Wala Nalla-2	7.47	12	6.3	430	280	
14	Shiv Nagar Nalla-3	7.28	36	4	920	350	
15	Shiv Nagar Khatiko Nalla-Ward No. 09	7.15	92	<1	>1600	>1600	
16	Khatiko Nala- 2	7.01	8.2	6.6	920	350	
17	DD Chowk wala nalla	7.27	9.1	3.8	>1600	540	
18	Behind Jaycees Public School (Roadways Wala Nala)	Closed					
19	Dariya Nagar Wala Nalla	6.93	112	1.4	>1600	540	
20	Meat Market wala nalla	7.01	5.1	7.2	350	110	
21	Kali Mandir Nalla Rampura	7.26	261	<1	>1600	540	
22	Rampura Nalla	7.4	13	6	920	280	

Heavy Metals parameters :

S.N.	Drain	Cd	Ni	Cr	Zn	Fe	As
1	Atariya Mela Nalla	<0.001	<0.01	0.02	0.09	1.43	<0.01
2	Atariya Nalla Ward No. 06	<0.001	0.01	0.02	0.1	1.37	<0.01
3	Near Atariya Bridge Nala	<0.001	0.01	0.02	0.09	1.9	<0.01
4	Mukherjee Nagar Nala	<0.001	<0.01	0.026	0.09	1.19	<0.01
5	Machhliwala Nala (Azad Nagar Nala)	<0.001	0.01	0.04	0.09	1.23	<0.01
6	Samsan Ghat Nalla	<0.001	0.02	0.02	0.09	1.37	<0.01
7	Brihaspati Mandirwala Nalla ward no -09	<0.001	0.012	0.02	0.11	1.51	0.01
8	Shiv Nagar Nalla-1	<0.001	<0.01	0.03	0.08	1.14	<0.01
9	Shiv Nagar Iron Bridge Nala	<0.001	0.02	0.03	0.13	1.37	0.84
10	Ravindra Nagar Wala Nalla -1	<0.001	0.03	0.04	0.24	3.75	0.01
11	Kali Mandir Nalla Ravindranagar	<0.001	0.02	0.02	0.11	1.33	<0.01
12	Ravindra Nagar Maidan Wala Nalla	<0.001	0.03	0.04	0.21	2.1	<0.01
13	Shiv Nagar Wala Nalla-2	<0.001	0.01	0.02	0.14	1.27	0.01
14	Shiv Nagar Nalla-3	<0.001	<0.01	<0.05	BDL	<0.10	<0.01
15	Shiv Nagar Khatiko Nalla-Ward No. 09	<0.001	0.01	0.02	0.11	1.34	<0.01
16	Khatiko Nala- 2	<0.001	0.01	0.03	0.11	1.81	<0.01
17	DD Chowk wala nalla	<0.001	<0.01	0.02	0.08	1.18	<0.01